



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

## (DES - V SECTION)

**MINUTES OF THE NORMS COMMITTEE- V****MEETING No.** NC/5/MEET/Jun/202324/7**DATED:** 14/06/2023Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Jun/202324/7 dated 14/06/2023 of Norms Committee - V for the year 2023-24 was held on 14/06/2023 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
2	RAJ KAMAL, Deputy Director	DGFT(HQ)
3	Kuldeep Singh, Technical Consultant	Ministry of MSME
4	NAND Lal, Technical Consultant	DPIIT
5	SHAISH KUMAR, Technical Consultant	DGFT
6	ramasreyal, Technical Consultant	Ministry of Commerce
7	Dr. R. A. Lal, Technical Consultant	DGFT
8	Dr R A Lal, Technical Consultant	DGFT
9	Dr R A Lal Lal, Technical Consultant	DGFT

10	Nand Lal, Technical Consultant	DGFT
11	Dr R A Lal lal, Technical Consultant	DGFT
12	Dr Ram Asrey lal, Technical Consultant	DGFT

**Case Details and Decision(s):**

Case No.	1 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CHANDRA MUKHI IMPEX LTD
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000376AM24
RA File Number	022404000162 AM12
Licence No and Date	0210170429/09/12/2011
<p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda along with other relevant papers and noted that the case is for review, earlier rejected due to non compliance of dl letter. The information provided by the firm is still not complete. Firm has not provided CAD/Laymarker, Sketch and Measurement Sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, Image/Sketch and Measurement Sheet for the export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	2 / NC/5/MEET/Jun/202324/7			
Case Status	Case Approved			
Party Name	KANPUR PLASTIPACK LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023			
HQ File Number	HQRNORM REVIW00000484AM24			
RA File Number	062404000049 AM20			
Licence No and Date	0610039302/30/09/2019			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Flexible Intermediate Bulk Containers (Attachment Bag)	102380	POLYPROPYLENE GRANULES	97492
	Polypropylene Granules - 87047 KGS , YARN (Conductive) 13333 KGS & TAPE	KGS	YARN (Conductive)	14000

	(Conductive) 2000 KGS			KGS
			TAPE (Conductive)	2100 KGS

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	3 / NC/5/MEET/Jun/202324/7			
Case Status	Case Approved			
Party Name	JNG FOOTSTEP PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023			
HQ File Number	HQRNORM REVIW00003420AM23			
RA File Number	052304000289 AM20			
Licence No and Date	0510412553/20/11/2019			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	ALL TYPES OF FOOTWEARS	125000 KGS	POLYURETHENE PREPOLYMER	131250 KGS

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	4 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	GORSIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	018505000183AM20
RA File Number	022404000195 AM20
Licence No and Date	0210209793/26/02/2020
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents. Accordingly, based on recommendation of	

technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Wooden Furniture Containing:- 1) Fabric of Different Varieties 547.29 Sq-Mtr T/C Wooden Furniture	65 NOS.	Fabric of Different Varieties T/C:- Fabric of Different Varieties	575 SQM

The quality/ technical specifications of imported fabric should match in export.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	5 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	KANPUR PLASTIPACK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000482AM24
RA File Number	062404000002 AM21
Licence No and Date	0610039477/17/04/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Flexible Intermediate Bulk Containers (Attachment Bag) Made Of Polypropylene Granules 128690 KGS, YARN (Conductive) 17143 Kgs & TAPE (Conductive) 2000 KGS	147833 KGS	POLYPROPYLENE GRANULES	144133 KGS
			YARN (Conductive)	18000 KGS
			TAPE (Conductive)	2100 KGS

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	6 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	JNG FOOTSTEP PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00003418AM23
RA File Number	052304000011 AM21
Licence No and Date	0510414084/28/04/2020

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	ALL TYPES OF PU FOOTWEARS OF GENTS/ LADIES/KIDS IN PAIRS	78500 KGS	POLYURETHENE REPOLYMER (PU CHEMICALS)	82425 KGS

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	7 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000199AM24
RA File Number	018405000573 AM21
Licence No and Date	3210079498/01/05/2020

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	Polar Fleece Pillover #8022  Mill Made Workwear Garment Made Out Of 100% Polyester Fleece/195 GSM With Partial Pocket/Zip Lining Of 100% Polyester Knitted Fabrics As Trim Fabrics of 215 GSM Main Fabric @2.266 Sqm Per Piece And Trim Fabric @  0.5016 Sqm Per Piece	11320  NOS.	100% Polyester Polar Fleece Dyed Pile Fabric Width 68 Inches  (173 Cms)	26376  SQM
			100% Polyester Dyed Knitted Fabric With One Side Brushed  100% Polyester Dyed Knitted Fabric 1 Side Brush Width 60 Inches (153 Cms)	5962.02  SQM
2	Polar Fleece PULLOVER #8024  Mill Made Workwear Garment Made Out Of 100% Polyester Fleece/195 GSM With Partial Pocket/Zip Lining Of 100% Polyester Knitted Fabrics As Trim Fabrics..With 215 GSM Main Fabric@1.298 Sqm Per Piece & Trim Farbic@  0.5016 Sqm Per Piece	5500  NOS.	100% Polyester Polar Fleece Dyed Pile Fabric Width 68 Inches  (173 Cms)	7493.06  SQM
			100% Polyester Dyed Knitted Fabric With One Side Brushed  100% Polyester Dyed Knitted Fabric 1 Side Brush Width 60 Inches (153 Cms)	2896.74  SQM
3	Polar Fleece PULLOVER #8027  Mill Made Workwear Garment Made Out Of 100% Polyester Fleece/195 GSM With Partial Pocket/Zip Lining Of 100% Polyester Knitted Fabrics As Trim Fabrics Of 215 GSM Main Fabric@2.024 Sqm Per Piece & Trim Fabric @  0.5016 Sqm Per Piece	3860  NOS.	100% Polyester Polar Fleece Dyed Pile Fabric Width 68 Inches  (173 Cms)	8029  SQM
			100% Polyester Dyed Knitted Fabric With One Side Brushed  100% Polyester Dyed Knitted Fabric 1 Side Brush Width 60 Inches (153 Cms)	2032.99  SQM

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	8 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00002924AM23
RA File Number	022404000058 AM21
Licence No and	0210210038/13/08/2020

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	READYMADE GARMENT : POLO SHIRT (containing 60% Modacrylic, 38% cotton and 2% polyester) : 2400.00 kgs.	6000 NOS.	1.7 DTX 38MM PC KANECARON : Kanecaron Staple Fibre 100% Modacrylic	1728 KGS
2	READYMADE GARMENTS: T SHIRT: (containing 60% Modacrylic, 38% cotton and 2% polyester): 2889.52 kgs.	7604 NOS.	1.7 DTX 38MM PC KANECARON : Kanecaron Staple Fibre 100% Modacrylic	2080.47 KGS
3	READYMADE GARMENTS: LEGGINGS: (containing 60% Modacrylic, 38% cotton and 2% polyester) 700.00 kgs.	2000 NOS.	1.7 DTX 38MM PC KANECARON : Kanecaron Staple Fibre 100% Modacrylic	504 KGS
4	READYMADE GARMENTS: SWEAT SHIRT: (containing 60% Modacrylic, 38% cotton and 2% polyester): 4650.00 kgs.	7750 NOS.	1.7 DTX 38MM PC KANECARON : Kanecaron Staple Fibre 100% Modacrylic	3348 KGS
5	FABRIC: Woven or Knitted Dyed Fabric -(containing 60% Modacrylic /40% other Fibre) GSM 220 -24000.00 mtrs.	7920 NOS.	1.7 DTX 38MM PC KANECARON : Kanecaron Staple Fibre 100% Modacrylic	5264 KGS

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	9 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000147AM24
RA File Number	018405000679 AM21



Licence No and Date	0510414921/18/08/2020			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p>				
<b>S. No.</b>	<b>Export Item</b>	<b>Qty.</b>	<b>Import Items</b>	<b>Qty. Recommended</b>
1	LADIES TOP (STYLE No. 3168) M/o 100% POLYESTER WOVEN SOLID DYED SATEEN FABRIC (GSM 93 +/- 10%)	1371 NOS.	100% POLYESTER WOVEN SOLID DYED SATEEN FABRIC WIDTH 56" (GSM 93 +/-10%)	2845.80 SQM
RA concerned may take necessary action subject to compliance of <b>para 4.17 of HBP</b> and other usual conditions.				

Case No.	10 / NC/5/MEET/Jun/202324/7			
Case Status	Case Approved			
Party Name	CLEAR EDGE FILTRATION INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023			
HQ File Number	HQRNORM REVIW00000192AM24			
RA File Number	018405000684 AM21			
Licence No and Date	1310049647/18/08/2020			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p>				
<b>S. No.</b>	<b>Export Item</b>	<b>Qty.</b>	<b>Import Items</b>	<b>Qty. Recommended</b>
1	INDUSTRIAL FILTER CLOTHS	41500 SQM	FILTER CLOTHS	43575 SQM
RA concerned may take necessary action subject to compliance of <b>para 4.17 of HBP</b> and other usual conditions.				

Case No.	11 / NC/5/MEET/Jun/202324/7
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Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000200AM24
RA File Number	018405000718 AM21
Licence No and Date	3210079680/01/09/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided that the firm may be asked to furnish the following information:</p> <p>1.Input in SQM per Pc</p> <p>2.Reason for low CAD efficiency</p> <p>3. Colored image displaying use of two fabrics in each garment.</p> <p>Please. Clarify.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	12 / NC/5/MEET/Jun/202324/7			
Case Status	Case Approved			
Party Name	JNG FOOTSTEP PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023			
HQ File Number	HQRNORM REVIW00003419AM23			
RA File Number	052304000181 AM21			
Licence No and Date	0510415234/16/09/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	ALL TYPES OF PU FOOTWEARS OF GENTS/ LADIES/KIDS IN PAIRS	260000 KGS	POLYURETHENE REPOLYMER (PU CHEMICALS)	273000 KGS

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	13 / NC/5/MEET/Jun/202324/7
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Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000201AM24
RA File Number	018405000782 AM21
Licence No and Date	3210079760/13/10/2020

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	S.No.	Import Items	Qty. Recommended
1	KNITTED GARMENT MENS T-SHIRT 1/4 ZIP PERFORMANCE LAYER- STYLE NO PT10050	68021 NOS.	1	PRINTED KNITTED FABRICS 95% POLYESTER 5% SPANDEX JERSEY 100D/ 72F+20D 150 GSM; 59-60" WIDTH	70708 yards @ 1.45 Sq. mtr/pc
			2	DYED KNITTED FABRICS 100% POLYESTER DOUBLE KNIT JERSEY 75D/72F 160GSM; 59-60" WIDTH	36425 yards @ 0.74 Sq. mtr/pc
2	KNITTED GARMENT MENS T-SHIRT 1/4 ZIP PERFORMANCE LAYER- STYLE NO PT10051	68021 NOS.	2	DYED KNITTED FABRICS 100% POLYESTER DOUBLE KNIT JERSEY 75D/72F 160GSM; 59-60" WIDTH	36425 yards @ 0.74 Sq. mtr/pc
			3	DYED KNITTED FABRICS 95%POLYESTER/5% SPANDEX JERSEY 100D/72F+20D 150 GSM; 59-60" WIDTH	70708 yards @ 1.45 Sq. mtr/pc
3	KNITTED GARMENT MENS SHIRT SNAP FRONT HOODED PERFORMANCE LAYER-STYLE NO PT10053	45347 NOS.	1	PRINTED KNITTED FABRICS 95% POLYESTER 5% SPANDEX JERSEY 100D/72F+20D 150 GSM; 59-60" WIDTH	55233 yards @ 1.697 Sq. mtr/pc.

			2	DYED KNITTED FABRICS 100% POLYESTER DOUBLE KNIT JERSEY 75D/72F 160GSM; 59-60" WIDTH	30949 yards @ 0.63 Sq. mtr/pc
4	KNITTED GARMENT MENS SHIRT SNAP FRONT HOODED PERFORMANCE LAYER-STYLE NO PT10054	45347 NOS.	2	DYED KNITTED FABRICS 100% POLYESTER DOUBLE KNIT JERSEY 75D/72F 160GSM; 59-60" WIDTH	30949 yards @ 0.95 Sq. mtr/pc.
			3	DYED KNITTED FABRICS 95%POLYESTER/5% SPANDEX JERSEY 100D/72F+20D 150 GSM; 59- 60" WIDTH	55233 yards @ 1.697 Sq. mtr/pc.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	14 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CLEAR EDGE FILTRATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000193AM24
RA File Number	018405000802 AM21
Licence No and Date	1310049714/21/10/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided that the firm may be asked to appear for personal hearing to clarify the issues in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	15 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000198AM24
RA File Number	018405000807 AM21
Licence No and Date	3210079780/22/10/2020

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	S.No.	Import Items	Qty. Recommended
1	WOVEN GARMENT MENS LITEWORK, WICKING SHORT SLEEVE SHIRT STYLE NO:8520	3300 NOS.	1	Dyed Woven Fabrics 96% Nylon(22% Reprieve) 4% Spandex 150 GSM 64-65" Width	3985 yards @ 1.82 Sq. mtr/pc.
			2	Dyed Knitted Fabrics Knit 84% Polyester 16% Spandex With Stretch + Wicking 100GSM 59-60" Width	693 yards @ 0.29 Sq. mtr/pc
2	WOVEN GARMENT MENS LITEWORK, WICKING LONG SLEEVE SHIRT STYLE NO:8521	3300 NOS.	1	Dyed Woven Fabrics 96% Nylon(22% Reprieve) 4% Spandex 150 GSM 64-65" Width	5198 yards @ 2.37 Sq. mtr/pc
			2	Dyed Knitted Fabrics Knit 84% Polyester 16% Spandex With Stretch + Wicking 100GSM 59-60" Width	693 yards @ 0.29 Sq. mtr/pc

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	16 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000202AM24
RA File Number	018405000806 AM21
Licence No and Date	3210079771/22/10/2020
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	S.No.	Import Items	Qty. Recommended
1	KNITTED GARMENT MENS L/S OMBRE PERFORMANCE TEE STYLE NO:PT10045	42672 NOS.	1	DYED KNITTED FABRICS 95/5 POLYESTER/SPANDAX JERSEY 100D/72F+20D 150GSM 72-73" WIDTH	53319 yards @ 2.12 Sq. mtr/pc.
			2	DYED KNITTED FABRICS 100% POLYESTER DOUBLE KNIT JERSEY 75D/72F (PATTERN DESIGN: DOBBY BIRDS EYE 1MM*2MM) 160GSM 59-60" WIDTH	19266 yards @ 0.63 Sq. mtr/pc
2	KNITTED GARMENT MENS L/S PERFORMANCE TEE STYLE NO:PT10047	28428 NOS.	1	PRINTED KNITTED FABRICS 95/5 POLYESTER/SPANDEX JERSEY 100D/72F+20D 150GSM 58-59" WIDTH	19701 yards @ 0.95 Sq. mtr/pc
			2	DYED KNITTED FABRICS 95/5 POLYESTER/SPANDAX JERSEY 100D/72F+20D 150GSM 58-59" WIDTH	25073 yards @ 1.22 Sq. mtr/pc

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	17 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000197AM24
RA File Number	32AA04004366 AM21
Licence No and Date	3211000202/07/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	S.No.	Import Items	Qty. Recommended
1	Knitted Garments 100% Polyester A.I.S. Fleece Mens Jacket -Style No.8012 PULLOVERS	2730 NOS.	1	Dyed Pile Knitted Fabrics-100% Polyester Polar Fleece 195 GSM;70-71" Width	3726 Mtr.
			2	Dyed Knitted Fabric 100% Polyester Trim Fabric 1 Side Brush 215 GSM 60/61" Width	1147 Mtr.
2	Knitted Garment 100% Polyester All Round Work Mens Fleece Jacket Style No: 8022 PULLOVERS	1080 NOS.	1	Dyed Pile Knitted Fabrics-100% Polyester Polar Fleece 195 GSM;70-71" Width	1474 Mtr.
			2	Dyed Knitted Fabric 100% Polyester Trim Fabric 1 Side Brush 215 GSM 60/61" Width	454 Mtr.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	18 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CENTUARY FIBRE PLATES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005399AM23
RA File Number	09AA04004643 AM21
Licence No and Date	0911000343/15/02/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the recommendation of inputs has been done on the basis of information provided by the firm and now the firm has requested to review the case but not given any proper justification for enhancement of inputs and only claiming that the firm has got approved a similar case earlier with more wastage. Therefore, the committee decided that the firm may be asked to give proper justification supported with relevant production documents or records. Otherwise the firm may be given PH to explain the case.

The case stands deferred for re-listing.

Case No.	19 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00006318AM23
RA File Number	05AA04031119 AM21
Licence No and Date	0511001296/16/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and heard the firm in the PH. Accordingly, it was decided that firm may be asked to furnish the following information:</p> <ol style="list-style-type: none"> <li>1. CAD/Laymarker duly marked with measurement specifications</li> <li>2. Sketch of Export item</li> <li>3. Measurement Sheet of each export item.</li> <li>4. No. of skins used in manufacturing of 1 piece of resultant product.</li> <li>5. Percentage of utilisation of skin showing wastage.</li> <li>6. Wastage claimed for wet blue to finished leather, if wet blue leather is imported.</li> </ol> <p>The case stands deferred.</p>	

Case No.	20 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00006319AM23
RA File Number	05AA04003230 AM22
Licence No and Date	0511002189/13/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and heard the firm in the PH. Accordingly, it was decided that firm may be asked to furnish the following information:</p> <ol style="list-style-type: none"> <li>1. CAD/Laymarker duly marked with measurement specifications</li> <li>2. Sketch of Export item</li> <li>3. Measurement Sheet of each export item.</li> <li>4. No. of skins used in manufacturing of 1 piece of resultant product.</li> <li>5. Percentage of utilisation of skin showing wastage.</li> <li>6. Wastage claimed for wet blue to finished leather, if wet blue leather is imported.</li> </ol> <p>The case stands deferred.</p>	



Case No.	21 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	ONNI ENTERPRISE LLP
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000297AM24
RA File Number	02AA04001571 AM22
Licence No and Date	0211000565/19/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm the information submitted by the firm is not complete, therefore, it was decided that the firm may be asked again to furnish the following information(point wise):</p> <ol style="list-style-type: none"> <li>1. Weight of Import and Export items in Kg Term with calculation.</li> <li>2. To indicate net Import content in Export item (both in meter and weight), giving complete calculation for the requirement of both imported and indigenous items and indicating wastage separately and accordingly, to fill 4 E Annexure.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	22 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	VIRAJ SYNTEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000328AM24
RA File Number	NA
Licence No and Date	0611000422/27/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the applicant has mentioned the description of export product as Narrow woven fabric (Tape, Webbing, Ribbon, Braded cord, Twine, Rope) from Polyester Filament yarn. What is written in bracket are different products than narrow woven fabric and have different wastage norms. Therefore the committee decided that the firm may be asked to give break up of each, with corresponding inputs and wastage claimed for each. Under two inputs, polyester filament yarn is mentioned without differentiating each. If the two inputs are different, their contents in export product in kgs. If they are same, why the same are not mentioned once as one input. Please clarify.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	23 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023

HQ File Number	HQRNORM REVIW00000604AM24
RA File Number	05AA04041237 AM22
Licence No and Date	0511003357/29/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	24 / NC/5/MEET/Jun/202324/7
Case Status	Case Rejected
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00127157AM22
RA File Number	05AA04042743 AM22
Licence No and Date	0511003389/30/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that despite several reminders through email for PH and telephonically calls made to their registered numbers, the firm did not respond. Apart from that, the PH letter sent officially through speed post to the firm was returned. Accordingly, the committee decided to reject their case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions of HBP.</p>	

Case No.	25 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005623AM23
RA File Number	05AA04043090 AM22
Licence No and Date	0511003436/02/07/2021
<p>Norms Committee Decision:</p> <p>The export product is Bed for Pets of various sizes and firm intends to import 4 different types of fabrics. The firm has not provided CAD/laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Further, it is not clear whether all three types of fabric will be used in one unit of export item or there are different types of beds made with particular fabric. The firm should indicate the usage of each fabric in number of beds made from it. Accordingly the committee decided that the firm may be asked to explain the case in person.</p>	

The case stands deferred.

Case No.	26 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00006662AM23
RA File Number	02AA04013984 AM22
Licence No and Date	0211000968/22/07/2021
<p>Norms Committee Decision:</p> <p>Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for. GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of <b>para 4.17 of HBP</b> and other usual conditions.</p>	

Case No.	27 / NC/5/MEET/Jun/202324/7
Case Status	Case Rejected
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00154989AM22
RA File Number	05AA04067365 AM22
Licence No and Date	0511004030/05/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that despite several reminders through email for PH and telephonical calls made to their registered numbers, the firm did not respond. Apart from that, the PH letter sent officially through speed post to the firm was returned. Accordingly, the committee decided to reject their case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions of HBP.</p>	

Case No.	28 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005975AM23
RA File Number	05AA04066979 AM22

Licence No and Date	0511004142/16/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	29 / NC/5/MEET/Jun/202324/7
Case Status	Case Rejected
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00166441AM22
RA File Number	05AA04071235 AM22
Licence No and Date	0511004220/19/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that despite several reminders through email for PH and telephonical calls made to their registered numbers, the firm did not respond . Apart from that, the PH letter sent officially through speed post to the firm, was returned. Accordingly, the committee decided to reject their case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions of HBP.</p>	

Case No.	30 / NC/5/MEET/Jun/202324/7				
Case Status	Case Approved				
Party Name	LOYAL TEXTILE MILLS LIMITED				
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023				
HQ File Number	HQRNORM REVIW00000196AM24				
RA File Number	32AA04017611 AM22				
Licence No and Date	3211001499/26/08/2021				
Norms Committee Decision:					
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation of technical authority, Committee decided to approve the input output norms as under:					
S. No.	Export Item	Qty.	S.No.	Import Items	Qty. Recommended

1	Knitted Garments All Round Work Polartec Fleece Mens Jacket (PULLOVERS) Made Out Of 100% Polyester 195 GSM & 215 GSM  Style No.8022	3300  NOS.	1	Dyed Knitted Fabric 100% Polyester Polar Fleece 195 GSM -70-71 Inch	2.17  Sq. mtr/pc
			2	Dyed Knitted Fabric 100% Polyester Trim Fabric With One Side Brushed  215 GSM, 60-61 Inch	0.59  Sq. mtr/pc
2	Knitted Garments All Round Work Polartec Fleece Mens Vest Made Out Of 100% Polyester 195 GSM & 215 GSM Style No.8024	2240  NOS.	1	Dyed Knitted Fabric 100% Polyester Polar Fleece 195 GSM -70-71 Inch	1.31  Sq. mtr/pc
			2	Dyed Knitted Fabric 100% Polyester Trim Fabric With One Side Brushed  215 GSM, 60-61 Inch	0.59  Sq. mtr/pc
3	Knitted Garments All Round Work Polartec Fleece Mens Jacket (PULLOVERS) Made Out Of 100% Polyester 195 GSM & 215 GSM  Style No.8022	3220  NOS.	1	Dyed Knitted Fabric 100% Polyester Polar Fleece 195 GSM -70-71 Inch	2.42  Sq. mtr/pc.
			2	Dyed Knitted Fabric 100% Polyester Trim Fabric With One Side Brushed  215 GSM, 60-61 Inch	0.59  Sq. mtr/pc
4	Knitted Garment All Round Work Polartec Fleece Mens Vest Made Out Of 100% Polyester 195 GSM & 215 GSM Style No.8024	540  NOS.	1	Dyed Knitted Fabric 100% Polyester Polar Fleece 195 GSM -70-71 Inch	1.55  Sq. mtr/pc.
			2	Dyed Knitted Fabric 100% Polyester Trim Fabric With One Side Brushed  215 GSM, 60-61 Inch	0.59  Sq. mtr/pc.

5	Woven Garments  Litework Wicking Short Sleeve Mens Shirt Made Out Of 96% (22% Reprieve) + 4 % Elastane 149 GSM & 84% Polyester 16% Spandex GSM 137  Style No.8520	1600  NOS.	1	Dyed Woven Fabrics  96% Nylon (22% Reprieve) 4% Elastane GSM 149/157.5 Cm	2.26  Sq. mtr/pc.
			2	Dyed Knitted Fabric  Knit Mesh 84% Polyester 16% Spandex GSM 137/147 Cm	0.42  Sq. mtr/pc.
6	Woven Garments  Litework Wicking Short Sleeve Mens Shirt Made Out Of 96% (22% Reprieve) 4% Elastane 149 GSM & 84% Polyester 16 Percent Spandex GSM 137  Style No.8521	1200  NOS.	1	Dyed Woven Fabrics  96% Nylon (22% Reprieve) 4% Elastane GSM 149/157.5 Cm	2.26  Sq. mtr/pc.
			2	Dyed Knitted Fabric  Knit Mesh 84% Polyester 16% Spandex GSM 137/ 147 CM	0.56  Sq. mtr/pc.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	31 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00180672AM22
RA File Number	05AA04077088 AM22
Licence No and Date	0511004625/09/09/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Women Pant  Poly Urethane (PU Plain) Women Pant (Color : Black)  GSM 273 (+/-10%)	669  NOS.	Poly Urethane (PU Plain)  (Color : Black)  GSM 273 (+/-10%)	1137  SQM

2	Women Pant Poly Urethane (PU Plain) Women Pant (Color : Black) GSM 273 (+/-10%)	791 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 273 (+/-10%)	1400 SQM
3	Women Jogger Pant Poly Urethane (PU Plain) Women Jogger Pant (Color : Black) GSM 273 (+/-10%)	218 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 273 (+/-10%)	386 SQM
4	Women Jogger Pant Poly Urethane (PU Plain) Men Jogger Pant (Color : Black) GSM 273 (+/-10%)	238 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 273 (+/-10%)	607 SQM
5	Women Jogger Short Poly Urethane (PU Plain) Women Jogger Short (Color : Black) GSM 273 (+/-10%)	201 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 273 (+/-10%)	314 SQM
6	Men Shirt Jacket Poly Urethane (PU Plain) Men Shirt Jacket (Color : Black) GSM 273 (+/-10%)	183 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 273 (+/-10%)	512 SQM
7	Women Shirt Jacket Poly Urethane (PU Plain) Women Shirt Jacket (Color : Black) GSM 273 (+/-10%)	248 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 273 (+/-10%)	746 SQM
8	Women Pant Poly Urethane (PU Plain) Women Pant (Color : Dark Walnut) GSM 273 (+/-10%)	449 NOS.	Poly Urethane (PU Plain) (Color : Dark Walnut) GSM 273 (+/-10%)	763 SQM

9	Women Pant Poly Urethane (PU Plain) Women Pant (Color : Dark Walnut) GSM 273 (+/-10%)	67 NOS.	Poly Urethane (PU Plain) (Color : Dark Walnut) GSM 273 (+/-10%)	119 SQM
10	Women Jogger Short Poly Urethane (PU Plain) Women Jogger Short (Color : Rofftop Garden) GSM 273 (+/-10%)	191 NOS.	Poly Urethane (PU Plain) (Color : Rofftop Garden) GSM 273 (+/-10%)	268 SQM
11	Women Jogger Pant Poly Urethane (PU Plain) Women Jogger Pant (Color : Rofftop Garden), GSM 273 +/-10 Percent	183 NOS.	Poly Urethane (PU Plain) (Color : Rofftop Garden) GSM 273 +/-10 Percent	324 SQM
12	Women Pant Poly Urethane (PU Plain) Women Pant (Color : SPUn Wool) GSM 273 (+/-10%)	278 NOS.	Poly Urethane (PU Plain) (Color : SPUn Wool) GSM 273 (+/-10%)	478 SQM
13	Women Shirt Jacket Poly Urethane (PU Plain) Women Shirt Jacket (Color : SPUn Wool), GSM 273 (+/-10%)	249 NOS.	Poly Urethane (PU Plain) Women Shirt Jacket (Color : SPUn Wool), GSM 273 (+/-10%)	746 SQM
14	Women Jogger Pant Poly Urethane (PU Plain) Women Jogger Pant (Color : SPUn Wool), GSM 273 (+/-10%)	250 NOS.	Poly Urethane (PU Plain) (Color : SPUn Wool) GSM 273 (+/-10%)	442 SQM
15	Women Jogger Short Poly Urethane (PU Plain) Women Jogger Short (Color: SPUn Wool), GSM 273 (+/-10%)	30 NOS.	Poly Urethane (PU Plain) (Color: SPUn Wool), GSM 273 (+/-10%)	42 SQM
16	Kids Jacket Poly Urethane (PU Plain) Kids Jacket (Color : Black)	39 NOS.	Poly Urethane (PU Plain) (Color : Black)	59 SQM



	GSM 296 (+/-10%)		GSM 296 (+/-10%)	
17	Kids Jacket Poly Urethane (PU Plain) Kids Jacket (Color : Black) GSM 296 (+/-10%)	131 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 296 (+/-10%)	236 SQM
18	Kids Jacket Poly Urethane (PU Plain) Kids Jacket (Color : Black) GSM 296 (+/-10%)	38 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 296 (+/-10%)	61 SQM
19	Kids Jacket Poly Urethane (PU Plain) Kids Jacket (Color : Black) GSM 296 (+/-10%)	182 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 296 (+/-10%)	382 SQM
20	Kids Jacket Poly Urethane (PU Plain) Kids Jacket (Color : Black) GSM 296 (+/-10%)	40 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 296 (+/-10%)	42 SQM
21	Kids Jacket Poly Urethane (PU Plain) Kids Jacket (Color : Black), GSM 296 (+/-10%)	180 NOS.	Poly Urethane (PU Plain) (Color : Black) GSM 296 (+/-10%)	252 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	32 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00190630AM22
RA File Number	05AA04084947 AM22
Licence No and Date	0511004878/22/09/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Cushion (30x30) CMS Made Of Back & Piping: 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%) Front : Cotton/ Flax Blended Fabric, Lining & Filling : 100% Polyester (Indigenous)	600 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	138 SQM
2	Cushion (30x50) CMS Made Of Front & Back : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%) Filling : 100% Polyester (Indigenous)	4700 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	1927 SQM
3	Cushion (40x58) CMS Made Of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 230 (+/-10%), Back & Lining : 100 Percent Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%) And Lining : 100 Percent Polyester (Indigenous)	1800 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 230 (+/-10%)	954 SQM
			100 Percent Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	684 SQM
4	Cushion (40x40) CMS Made Of Front, Back & Piping : 100% Polyester Warp Knitted Dyed Fabric, GSM (290 +/-10%), Lining & Filling : 100% Polyester (Indigenous)	1000 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM (290 +/-10%)	520 SQM
5	Cushion (40x40) CMS Made Of Front & Back : 100% Polyester Warp Knitted Dyed	600 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	312 SQM

	Fabric, GSM 290 (+/-10%), Lining & Filling : 100% Polyester (Indigenous)			
6	Cushion (45x45) CMS Made Of Front & Back : 100 Percent Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%) & Filling : 100% Polyester (Indigenous)	1800 NOS.	100 Percent Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	1080 SQM
7	Cushion (45x45) CMS Made Of Back : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%), Front : Polyester/ Viscose Blended Fabric & Filling : 100% Polyester (Indigenous)	1700 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	476 SQM
8	Cushion (40x40) CMS Made Of Back & Piping : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%), Front : Cotton/ Flax Blended Fabric, Lining & Filling : 100% Polyester (Indigenous)	600 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	168 SQM
9	Cushion (45x45) CMS Made Of Front & Back : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%) & Filling : 100% Polyester (Indigenous)	600 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	360 SQM
10	Cushion (50x50) CMS Made Of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%), Back : Cotton/ Flax Blended Fabric, Filling & Lining : 100% Polyester (Indigenous)	4600 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	1518 SQM
11	Cushion (50x50) CMS	5200	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	1612

	Made Of Back : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%), Front : Viscose/ Polyester Blended Fabric & Filling : 100% Polyester (Indigenous)	NOS.		SQM
12	Cushion (50x50) CMS Made Of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 230 (+/-10%), Back : Cotton/ Flax Blended Fabric, Filling & Lining : 100% Polyester (Indigenous)	3000 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 230 (+/-10%)	1050 SQM
13	Cushion (50x50) CMS Made Of Front & Back : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%), Filling : 100% Polyester (Indigenous)	14000 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	8680 SQM
14	Cushion Cover (50x50) CMS Made Of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 230 (+/-10%), Back : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%) And Lining : 100% Polyester (Indigenous)	3000 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 230 (+/-10%)	1050 SQM
			100% Polyester Warp Knitted Dyed Fabric, GSM 290 (+/-10%)	1050 SQM
15	Cushion Cover (50x50 ) CMS Made Of Front: 100% Polyester Warp Knitted Dyed Fabric, GSM 230 (+/-10%) Back & Piping : 100% Polyester Warp Knitted Dyed Fabric GSM 290 (+/-10%) And Lining : 100% Polyester (Indigenous)	700 NOS.	100% Polyester Warp Knitted Dyed Fabric, GSM 230 (+/-10%)	245 SQM
			100% Polyester Warp Knitted Dyed Fabric GSM 290 (+/-10%)	315 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	33 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023

and Date	
HQ File Number	HQRNORM APPLY 00204302AM22
RA File Number	05AA04089127 AM22
Licence No and Date	0511005243/06/10/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

**EXPORT ITEM: SYNTHETIC PU LEATHER TOTE BAG - SIGNATURE PVC CITY TOTE**

**Qty.: 20268 PCS**

**Imports:**

I No.	Description of input	UOM	Qty. Recommended
1	SYNTHETIC PU LEATHER - GSM 1116 +/- 10%	SQM	Net +41.00%
2	COW SPLIT FINISHED LEATHER	SF	Net +5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net +5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net +5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net +1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net +1.00%
7	METAL PARTS FOR BAG - 36 MM DOUBLE SIDED METAL LOGO LETTER	NOS	Net +1.00%
8	METAL PARTS FOR BAG - 18 MM SST THIN MAGNETIC SNAP COMAG PLUS 6 MM PST	NOS	Net +1.00%
9	METAL SLIDER	NOS	Net +1.00%
10	NYLON ZIPPER WITH NYLON TEETH	MTR	Net +1.00%

11	SYNTHETIC PU LEATHER - GSM 465 +/- 10%	SQM	Net +5.00%
12	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5.00%
13	MICROFIBRE - HK FILLER NON WOVEN 0.8 MM Thickness- GSM 332 +/- 10%	SQM	Net +1.00%
14	MICROFIBRE - HK FILLER NON WOVEN 0.6 MM Thickness- GSM 252 +/- 10%	SQM	Net +1.00%
15	LEATHER BOARD - 1.50 MM Thickness	KG	Net +5.00%
16	LEATHER BOARD - 1.00 MM Thickness	KG	Net +5.00%
17	LEATHER BOARD - 0.60 MM Thickness	KG	Net +5.00%
18	LEATHER BOARD - 0.40 MM Thickness	KG	Net +5.00%
19	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
20	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 50 +/- 10%	SQM	Net +5.00%
21	ADHESION PROMOTER - UA400H	KG	165.4*
22	PRIMER - DA550	KG	330.8*
23	EDGE PAINT SEMI GLOSSY - DAS660	KG	206.7*
24	ADHESIVE - WATER BASED	KG	930.3
25	PRINTED POLYBAG	NOS	Net +1.00%
26	SENSORMATIC SECURITY LABEL	NOS	Net +1.00%
27	PAPER CARE CARD	NOS	Net to net
28	PAPER HANG TAG	NOS	Net to net

29	PAPER STICKER	NOS	Net to net
<p>*Subject to 2% Fob value of export, combining all four import items together.</p> <p>The above decision is applicable for this specific advance authorization and not for repeat basis.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	34 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	PINNACLE CLOTHING CO
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005870AM23
RA File Number	05AA04090311 AM22
Licence No and Date	0511005393/13/10/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls T-Shirt Made With 95% Polyester 5 Percentage Elastane Rib Knitted Solid Dyed Fabric GSM 205 (+-10%)	38000 NOS.	95% Polyester 5 Percentage Elastane Rib Knitted Solid Dyed Fabric GSM 205 (+-10%)	79800 SQM

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	35 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00006309AM23
RA File Number	05AA04094117 AM22
Licence No and Date	0511005790/29/10/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and heard the firm appeared in PH. Based on the deliberations, it was decided that firm may be asked to furnish the requisite documents/CAD etc. supporting their claim of wastages.

The case stands deferred.

Case No.	36 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000485AM24
RA File Number	04AA04025759 AM22
Licence No and Date	0411001750/02/11/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	FINISHED LEATHER (Relevant origin, quality and thickness)	243000 SQF	WET BLUE BULL HIDES (Thickness 2.0 mm of relevant origin & quality)	270000 SQF

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	37 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CLEAR EDGE EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000191AM24
RA File Number	13AA04019284 AM22
Licence No and Date	1311000732/08/11/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has



requested for review of the fixation of norms for their case. Based on the discussion and recommendation of the technical authority, Committee decided that the firm may be asked to appear in PH in the next NC-5 meeting.

The case stands deferred.

Case No.	38 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005976AM23
RA File Number	05AA04095733 AM22
Licence No and Date	0511006137/15/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.	
The case stands deferred.	

Case No.	39 / NC/5/MEET/Jun/202324/7		
Case Status	Case Approved		
Party Name	TANGERINE DESIGN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023		
HQ File Number	HQRNORM APPLY 00257589AM22		
RA File Number	05AA040102576 AM22		
Licence No and Date	0511006274/18/11/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:			
EXPORT ITEM: SYNTHETIC PU LEATHER TOTE BAG - SIGNATURE PVC CITY TOTE			
Qty.: 22375 PCS			
Imports:			
SI No.	Description of input	UOM	Wastage (%)
1	SYNTHETIC PU LEATHER - GSM 1116 +/- 10%	SQM	Net+70.72%

2	COW SPLIT FINISHED LEATHER	SF	Net+5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net+5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net+5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net+1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net+1.00%
7	METAL PARTS FOR BAG - 36 MM DOUBLE SIDED METAL LOGO LETTER	NOS	Net+1.00%
8	METAL PARTS FOR BAG - 18 MM SST THIN MAGNETIC SNAP COMAG PLUS 6 MM PST	NOS	Net+1.00%
9	METAL SLIDER	NOS	Net+1.00%
10	NYLON ZIPPER WITH NYLON TEETH	MTR	Net+1.00%
11	SYNTHETIC PU LEATHER - GSM 465 +/- 10%	SQM	Net+5.00%
12	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net+5.00%
13	MICROFIBRE - HK FILLER NON WOVEN 0.6 MM Thickness- GSM 252 +/- 10%	SQM	1 Net+.00%
14	MICROFIBRE - HK FILLER NON WOVEN 0.8 MM Thickness- GSM 332 +/- 10%	SQM	Net+1.00%
15	LEATHER BOARD - 1.50 MM Thickness	KG	Net+5.00%
16	LEATHER BOARD - 1.00 MM Thickness	KG	Net+5.00%
17	LEATHER BOARD - 0.60 MM Thickness	KG	Net+5.00%
18	LEATHER BOARD - 0.40 MM Thickness	KG	Net+5.00%

19	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net+5.00%
20	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 50 +/- 10%	SQM	Net+5.00%
21	ADHESION PROMOTER - UA400H	KG	182.58*
22	PRIMER - DA550	KG	365.16*
23	EDGE PAINT SEMI GLOSSY - DAS660	KG	228.23*
24	ADHESIVE - WATER BASED	KG	1027.01*
25	PRINTED POLYBAG	NOS	Net+1.00%
26	SENSORMATIC SECURITY LABEL	NOS	Net+1.00%
27	PAPER CARE CARD	NOS	Net to net
28	PAPER HANG TAG	NOS	Net to net
29	PAPER STICKER	NOS	Net to net

\*Subject to 2% Fob value of export, combining all four import items together.

The above decision is applicable for this specific advance authorization and not for repeat basis

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	40 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005977AM23
RA File Number	05AA040105430 AM22
Licence No and Date	0511006594/02/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for	

personal hearing in next NC meeting.

The case stands deferred.

Case No.	41 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00006362AM23
RA File Number	05AX04000087 AM22
Licence No and Date	0511006788/10/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in earlier NC meeting due to non-submission of requisite information. Now, the firm has filed the review application alongwith relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:

**EXPORT ITEM:** SYNTHETIC PU LEATHER TOTE BAG - SIGNATURE PVC CITY TOTE

**Qty.:** 20000 PCS

**Imports:**

Sl No.	Description of input	UOM	Wastage (%)
1	SYNTHETIC PU LEATHER - GSM 1116 +/- 10%	SQM	Net+70.74%
2	COW SPLIT FINISHED LEATHER	SF	Net+5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net+5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net+5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net+1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net+1.00%
7	METAL PARTS FOR BAG - 36 MM DOUBLE SIDED	NOS	Net+1.00%

	METAL LOGO LETTER		
8	METAL PARTS FOR BAG - 18 MM SST THIN MAGNETIC SNAP COMAG PLUS 6 MM PST	NOS	Net+1.00%
9	METAL SLIDER	NOS	Net+1.00%
10	NYLON ZIPPER WITH NYLON TEETH	MTR	Net+1.00%
11	SYNTHETIC PU LEATHER - GSM 465 +/- 10%	SQM	Net+5.00%
12	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net+5.00%
13	MICROFIBRE - HK FILLER NON WOVEN 0.6 MM Thickness- GSM 252 +/- 10%	SQM	Net+1.00%
14	MICROFIBRE - HK FILLER NON WOVEN 0.8 MM Thickness- GSM 332 +/- 10%	SQM	Net+1.00%
15	LEATHER BOARD - 1.50 MM Thickness	KG	Net+5.00%
16	LEATHER BOARD - 1.00 MM Thickness	KG	Net+5.00%
17	LEATHER BOARD - 0.60 MM Thickness	KG	Net+5.00%
18	LEATHER BOARD - 0.40 MM Thickness	KG	Net+5.00%
19	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net+5.00%
20	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 50 +/- 10%	SQM	Net+5.00%
21	ADHESION PROMOTER - UA400H	KG	163.2*
22	PRIMER - DA550	KG	326.4*
23	EDGE PAINT SEMI GLOSSY - DAS660	KG	204.0*

24	ADHESIVE - WATER BASED	KG	918*
25	PRINTED POLYBAG	NOS	As per packing policy
26	SENSORMATIC SECURITY LABEL	NOS	Net to net
27	PAPER CARE CARD	NOS	Net to net
28	PAPER HANG TAG	NOS	Net to net
29	PAPER STICKER	NOS	Net to net

\*Subject to 2% FOB value of export combining all the four together

The above decision is applicable for this specific advance authorization and not for repeat basis

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	42 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00006363AM23
RA File Number	05AX04000104 AM22
Licence No and Date	0511006800/10/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in earlier NC meeting due to non-submission of requisite information. Now, the firm has filed the review application alongwith relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:

**EXPORT ITEM:** SYNTHETIC PU LEATHER CROSSBODY BAG -ROWAN FILE BAG

**Qty.:** 35000 PCS

**Imports:**

Sl No.	Description of input	UOM	Qty. Recommended
1	SYNTHETIC PU LEATHER - GSM 1100 +/- 10%	SQM	Net +70.72%

2	COW SPLIT FINISHED LEATHER	SF	Net +5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net +5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net +5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net +1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net +1.00%
7	METAL PARTS FOR BAG - LOGO	NOS	Net +1.00%
8	METAL PULLER- #5 REGULAR ZIPPER PULLER	NOS	Net +1.00%
9	METAL PARTS FOR BAG - BUCKLE FOR STRAP	NOS	Net +1.00%
10	METAL PULLER- #3 REGULAR ZIPPER PULLER	NOS	Net +1.00%
11	METAL SLIDER- #5 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1.00%
12	METAL SLIDER- #3 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1.00%
13	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1.00%
14	METAL MIDDLE STOPPER	NOS	Net +1.00%
15	METAL TOP STOPPER - SET OF 2 PCS	SETS	Net +1.00%
16	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5.00%
17	MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10%	SQM	Net +1.00%
18	MICROFIBRE - HD FILLER NON WOVEN 0.8 MM Thickness- GSM 275 +/- 10%	SQM	Net +1.00%

19	MICROFIBRE - HD FILLER NON WOVEN 1 MM Thickness- GSM 330 +/- 10%	SQM	Net +1.00%
20	MICROFIBRE - HD FILLER NON WOVEN 1.20 MM Thickness- GSM 420 +/- 10%	SQM	Net +1.00%
21	MICROFIBRE - HD FILLER NON WOVEN 2.00 MM Thickness- GSM 760 +/- 10%	SQM	Net +1.00%
22	LEATHER BOARD - 0.3 MM TO 1.2 MM Thickness	KG	Net +5.00%
23	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
24	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 100 +/- 10%	SQM	Net +5.00%
25	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5.00%
26	ADHESION PROMOTER - UA400H	KG	107.1*
27	PRIMER - DA550	KG	571.2*
28	EDGE PAINT SEMI GLOSSY - DAS660	KG	357.0*
29	SENSORMATIC SECURITY LABEL	NOS	Net +1.00%
30	PAPER CARE CARD	NOS	Net to net
31	PAPER HANGTAG	NOS	Net to net
32	CLEAR TRANSPARENT PVC SHEET OF 0.5MM - GSM 770 +/- 10%	SQM	Net +5.00%
33	PIPING CORD PE - 1.10 MM	YARD	Net +1.00%
34	POLYESTER WOVEN LABEL	NOS	Net +1.00%
35	RUBBER SHEET - 2.0MM EVA EH35	SQM	Net +5.00%



\*Subject to 2% FOB value of Export combining all together three.

The above decision is applicable for this specific advance authorization and not for repeat basis

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	43 / NC/5/MEET/Jun/202324/7
Case Status	Case Rejected
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005216AM23
RA File Number	05AX04000512 AM22
Licence No and Date	0511007803/10/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that despite several reminders through email for PH and telephonical calls made to their registered numbers, the firm did not respond . Apart from that, the PH letter sent officially through speed post to the firm was returned. Accordingly, the committee decided to reject their case.</p>	
<p>RA concerned may take necessary action subject to compliance of other usual conditions of HBP.</p>	

Case No.	44 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00006383AM23
RA File Number	05AX04000662 AM22
Licence No and Date	0511008117/20/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in earlier NC meeting due to non-submission of requisite information. Now, the firm has filed the review application alongwith relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p>	
<p><b>EXPORT ITEM: SYNTHETIC PU LEATHER CROSSBODY BAG -ROWAN FILE BAG</b></p>	
<p><b>Qty.: 25000 PCS</b></p>	
<p><b>Imports:</b></p>	

S. No.	Description of input	UOM	Qty. recommended
1	SYNTHETIC PU LEATHER - GSM 1100 +/- 10%	SQM	Net+70.72%
2	COW SPLIT FINISHED LEATHER	SF	Net+5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net+5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net+5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net+1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net+1.00%
7	METAL PARTS FOR BAG - LOGO	NOS	1.00%
8	METAL PULLER- #5 REGULAR ZIPPER PULLER	NOS	Net+1.00%
9	METAL PARTS FOR BAG - BUCKLE FOR STRAP	NOS	Net to net
10	METAL PULLER- #3 REGULAR ZIPPER PULLER	NOS	Net+1.00%
11	METAL SLIDER- #5 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net+1.00%
12	METAL SLIDER- #3 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net+1.00%
13	NYLON ZIPPER WITH METAL TEETH	MTR	Net+1.00%
14	METAL MIDDLE STOPPER	NOS	Net+1.00%
15	METAL TOP STOPPER - SET OF 2 PCS	SETS	Net+1.00%
16	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net+5.00%
17	MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness-	SQM	Net+1.00%

	GSM 170 +/- 10%		
18	MICROFIBRE - HD FILLER NON WOVEN 0.8 MM Thickness- GSM 275 +/- 10%	SQM	Net+1.00%
19	MICROFIBRE - HD FILLER NON WOVEN 1 MM Thickness- GSM 330 +/- 10%	SQM	Net+1.00%
20	MICROFIBRE - HD FILLER NON WOVEN 1.20 MM Thickness- GSM 420 +/- 10%	SQM	Net+1.00%
21	MICROFIBRE - HD FILLER NON WOVEN 2.00 MM Thickness- GSM 760 +/- 10%	SQM	Net+1.00%
22	LEATHER BOARD - 0.3 MM TO 1.2 MM Thickness	SQM	Net+5.00%
23	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net+5.00%
24	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 100 +/- 10%	SQM	Net+5.00%
25	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net+5.00%
26	ADHESION PROMOTER - UA400H	KG	76.5*
27	PRIMER - DA550	KG	408.0*
28	EDGE PAINT SEMI GLOSSY - DAS660	KG	255.0*
29	SENSORMATIC SECURITY LABEL	NOS	Net +1.00%
30	PAPER CARE CARD	NOS	Net to net
31	PAPER HANGTAG	NOS	Net to net
32	CLEAR TRANSPARENT PVC SHEET OF 0.5MM - GSM 770 +/- 10%	SQM	Net +5.00%

33	PIPING CORD PE - 1.10 MM	YARD	Net +1.00%
34	POLYESTER WOVEN LABEL	NOS	Net to net
35	METAL PARTS FOR BAG - # 3-3.5 IN FACETED BALL CHAIN	NOS	Net +1.00%
36	METAL PARTS FOR BAG - 14.9 MM ID X 13 MM REGULAR TAPERED D RING	NOS	Net +1.00%
37	PAPER STICKER	NOS	Net to net
*Subject to 2% FOB value of Export combining all the three together.			
The above decision is applicable for this specific advance authorization and not for repeat basis			
RA concerned may take necessary action subject to compliance of <b>para 4.17 of HBP</b> and other usual conditions.			

Case No.	45 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005978AM23
RA File Number	05AX04000599 AM22
Licence No and Date	0511008197/21/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.	
The case stands deferred.	

Case No.	46 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000492AM24
RA File Number	04AX04000143 AM22
Licence No and Date	0411002516/28/01/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	FINISHED LEATHER (of relevant origin & quality)	16074 SQF	BOVINE CRUST LEATHER (of thickness 1.4/1.6 MM with relevant origin and quality)	16717 SQF

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	47 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005979AM23
RA File Number	05AX04000757 AM22
Licence No and Date	0511008314/28/01/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.	
The case stands deferred.	

Case No.	48 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000087AM24
RA File Number	05AX04000938 AM22
Licence No and Date	0511008982/16/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation	

of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GIRLS JUMPSUIT 76% Polyester 24% Metallised Fiber Knitted Pleated Fabric Width 57-58 Inches GSM 75 Flexibility Upto (+/-10%) In GSM & Flexibility In Count (+/- 3%)	3264 NOS.	Relevant fabric 76% Polyester 24% Metallised Fiber Knitted Pleated Fabric Width 57-58 Inches GSM 75 Flexibility Upto (+/-10%) In GSM & Flexibility In Count (+/- 3%)	6104 SQM

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	49 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00374288AM22
RA File Number	05AX04001152 AM22
Licence No and Date	0511010653/03/03/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

**EXPORT ITEM: SYNTHETIC PU LEATHER CROSSBODY BAG -ROWAN FILE BAG**

**Qty.: 20000 PCS**

**Imports:**

No.	Description of input	UOM	Wastage (%)
1	SYNTHETIC PU LEATHER - GSM 1100 +/- 10%	SQM	Net +70.72%
2	COW SPLIT FINISHED LEATHER	SF	Net +5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net +.00%

4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net +5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net +1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net +1.00%
7	METAL PARTS FOR BAG - LOGO	NOS	Net +1.00%
8	METAL PULLER- #5 REGULAR ZIPPER PULLER	NOS	Net +1.00%
9	METAL PARTS FOR BAG - BUCKLE FOR STRAP	NOS	Net +1.00%
10	METAL PULLER- #3 REGULAR ZIPPER PULLER	NOS	Net +1.00%
11	METAL SLIDER- #5 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1.00%
12	METAL SLIDER- #3 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1.00%
13	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1.00%
14	METAL MIDDLE STOPPER	NOS	Net +1.00%
15	METAL TOP STOPPER - SET OF 2 PCS	SETS	Net +1.00%
16	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5.00%
17	MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10%	SQM	Net +1.00%
18	MICROFIBRE - HD FILLER NON WOVEN 0.8 MM Thickness- GSM 275 +/- 10%	SQM	Net +1.00%
19	MICROFIBRE - HD FILLER NON WOVEN 1 MM Thickness- GSM 330 +/- 10%	SQM	Net +1.00%
20	MICROFIBRE - HD FILLER NON WOVEN 1.20 MM Thickness- GSM 420 +/- 10%	SQM	Net +1.00%

21	MICROFIBRE - HD FILLER NON WOVEN 2.00 MM Thickness- GSM 760 +/- 10%	SQM	Net +1.00%
22	LEATHER BOARD - 0.3 MM TO 1.2 MM Thickness	KG	Net +5.00%
23	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
24	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 100 +/- 10%	SQM	Net +5.00%
25	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5.00%
26	ADHESION PROMOTER - UA400H	KG	61.2*
27	PRIMER - DA550	KG	326.4*
28	EDGE PAINT SEMI GLOSSY - DAS660	KG	204.0*
29	SENSORMATIC SECURITY LABEL	NOS	Net +1.00%
30	PAPER CARE CARD	NOS	Net to net
31	PAPER HANGTAG	NOS	Net to net
32	CLEAR TRANSPARENT PVC SHEET OF 0.5MM - GSM 770 +/- 10%	SQM	Net +5.00%
33	PIPING CORD PE - 1.10 MM	YARD	Net +1.00%
34	POLYESTER WOVEN LABEL	NOS	Net +1.00%
35	METAL PARTS FOR BAG - # 3-3.5 IN FACETED BALL CHAIN	NOS	Net +1.00%
36	METAL PARTS FOR BAG - 14.9 MM ID X 13 MM REGULAR TAPERED D RING	NOS	Net +1.00%
37	PAPER STICKER	NOS	Net to net



\*Subject to 2% FOB value of export combining all the three together.

The above decision is applicable for this specific advance authorization and not for repeat basis

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	50 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00375412AM22
RA File Number	05AX04001156 AM22
Licence No and Date	0511010679/04/03/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.	
The case stands deferred.	

Case No.	51 / NC/5/MEET/Jun/202324/7		
Case Status	Case Approved		
Party Name	TANGERINE DESIGN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023		
HQ File Number	HQRNORM APPLY 00383725AM22		
RA File Number	05AX04001248 AM22		
Licence No and Date	0511010954/11/03/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:			
<b>EXPORT ITEM: SYNTHETIC PU LEATHER CROSSBODY BAG -ROWAN FILE BAG</b>			
<b>Qty.: 32000 PCS</b>			
<b>Imports:</b>			
S.no.	Description	UOM	Qty. Recommended

1	SYNTHETIC PU LEATHER - GSM 1100 +/- 10%	SQM	Net+70.72%
2	COW SPLIT FINISHED LEATHER	SF	Net+5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net+5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net+5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net+1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net+1.00%
7	METAL PARTS FOR BAG - LOGO	NOS	Net+1.00%
8	METAL PULLER- #5 REGULAR ZIPPER PULLER	NOS	Net+1.00%
9	METAL PARTS FOR BAG - BUCKLE FOR STRAP	NOS	Net to net
10	METAL PULLER- #3 REGULAR ZIPPER PULLER	NOS	Net+1.00%
11	METAL SLIDER- #5 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net+1.00%
12	METAL SLIDER- #3 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net+1.00%
13	NYLON ZIPPER WITH METAL TEETH	MTR	Net+1.00%
14	METAL MIDDLE STOPPER	NOS	Net+1.00%
15	METAL TOP STOPPER - SET OF 2 PCS	SETS	Net+1.00%
16	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net+5.00%
17	MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10%	SQM	Net+1.00%

18	MICROFIBRE - HD FILLER NON WOVEN 0.8 MM Thickness- GSM 275 +/- 10%	SQM	Net+1.00%
19	MICROFIBRE - HD FILLER NON WOVEN 1 MM Thickness- GSM 330 +/- 10%	SQM	Net+1.00%
20	MICROFIBRE - HD FILLER NON WOVEN 1.20 MM Thickness- GSM 420 +/- 10%	SQM	Net+1.00%
21	MICROFIBRE - HD FILLER NON WOVEN 2.00 MM Thickness- GSM 760 +/- 10%	SQM	Net+1.00%
22	LEATHER BOARD - 0.3 MM TO 1.2 MM Thickness	KG	Net+5.00%
23	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net+5.00%
24	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 100 +/- 10%	SQM	Net+5.00%
25	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net+5.00%
26	ADHESION PROMOTER - UA400H	KG	97.92*
27	PRIMER - DA550	KG	522.24*
28	EDGE PAINT SEMI GLOSSY - DAS660	KG	326.4*
29	SENSORMATIC SECURITY LABEL	NOS	Net+1.00%
30	PAPER CARE CARD	NOS	Net to net
31	PAPER HANGTAG	NOS	Net to net
32	CLEAR TRANSPARENT PVC SHEET OF 0.5MM - GSM 770 +/- 10%	SQM	Net+5.00%
33	PIPING CORD PE - 1.10 MM	YARD	Net+1.00%

34	POLYESTER WOVEN LABEL	NOS	Net+1.00%
35	METAL PARTS FOR BAG - # 3-3.5 IN FACETED BALL CHAIN	NOS	Net+1.00%
36	METAL PARTS FOR BAG - 14.9 MM ID X 13 MM REGULAR TAPERED D RING	NOS	Net+1.00%
37	PAPER STICKER	NOS	Net to net

\*Subject to 2% FOB value of export combining all the three together.

The above decision is applicable for this specific advance authorization and not for repeat basis.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	52 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000493AM24
RA File Number	04AX04000323 AM22
Licence No and Date	0411002934/17/03/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on the recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	FINISHED LEATHER (of relevant origin & quality)	150403 SQF	WET BLUE HEIFER HIDES (thickness 1.5 to 2.0 mm of relevant origin & quality)	167115.29 SQF

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	53 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred

Party Name	S K EXPORTS				
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023				
HQ File Number	HQRNORM APPLY 00000128AM23				
RA File Number	06AX04000002 AM23				
Licence No and Date	0611001273/07/04/2022				
Norms Committee Decision:					
The Committee considered the case as per agenda and other paper and noted that; the firm has applied for the following wastages claim:					
AA No.	Product	Claimed for shell SQMs per Pc	Claimed for lining SQMs per Pc	Size	Chest/waist CMS
0611001273	Mens/Ladies jacket	4.57	4.57	XS-4XL	104-114
0611001273	Men’s Jacket	2.81	2.24	XS-8XL	116-204
0611001273	Mens/ladies bib trouser	3.80	3.80	S-XL	104-114
0611001273	Mens bib trouser	3.11	2.48	S-8XL	104-126
It may be seen that for the two AAs the product being same but for higher size less quantity is claimed in 2 <sup>nd</sup> AAs than the 1 <sup>st</sup> AA. That means either the claim is wrong or documentation is incorrect. Accordingly, the committee decided that the firm may be asked to clarify the same.					
Therefore, committee decided to defer the case.					

Case No.	54 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	WHITEFIELDS KNITS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000356AM24
RA File Number	32AX04000008 AM23
Licence No and Date	3211002907/11/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the Applicant has applied for two products but CAD as been given for one product only. Therefore the committee decided that the firm may be asked to furnish the following information:	

1. Colored image of both the products, displaying use of two fabrics.
2. Measurement chart for both products for the two inputs each.

The case stands deferred for re-listing.

Case No.	55 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000189AM23
RA File Number	05AX04000035 AM23
Licence No and Date	0511011783/12/04/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

**EXPORT ITEM; SYNTHETIC PU LEATHER TOTE BAG - SIGNATURE PVC CITY TOTE**

**QTY.: 35000 PCS**

**Import items:**

S No.	Description of input	UOM	Qty.
1	SYNTHETIC PU LEATHER - GSM 1116 +/- 10%	SQM	Net +70.72%
2	COW SPLIT FINISHED LEATHER	SF	Net +5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net +5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net +5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net +1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA	NOS	Net +1.00%

	ROUND RING		
7	METAL PARTS FOR BAG - 36 MM DOUBLE SIDED METAL LOGO LETTER	NOS	Net +1.00%
8	METAL PARTS FOR BAG - 18 MM SST THIN MAGNETIC SNAP COMAG PLUS 6 MM PST	NOS	Net +1.00%
9	METAL SLIDER	NOS	Net +1.00%
10	NYLON ZIPPER WITH NYLON TEETH	MTR	Net +1.00%
11	SYNTHETIC PU LEATHER - GSM 465 +/- 10%	SQM	Net +5.00%
12	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5.00%
13	MICROFIBRE - HK FILLER NON WOVEN 0.6 MM Thickness- GSM 252 +/- 10%	SQM	Net +1.00%
14	MICROFIBRE - HK FILLER NON WOVEN 0.8 MM Thickness- GSM 332 +/- 10%	SQM	Net +1.00%
15	LEATHER BOARD - 1.50 MM Thickness	KG	Net +5.00%
16	LEATHER BOARD - 1.00 MM Thickness	KG	Net +5.00%
17	LEATHER BOARD - 0.60 MM Thickness	KG	Net +5.00%
18	LEATHER BOARD - 0.40 MM Thickness	KG	Net +5.00%
19	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
20	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 50 +/- 10%	SQM	Net +5.00%
21	ADHESION PROMOTER - UA400H	KG	285.6*
22	PRIMER - DA550	KG	571.2*

23	EDGE PAINT SEMI GLOSSY - DAS660	KG	357.0*
24	ADHESIVE - WATER BASED	KG	1606.5*
25	PRINTED POLYBAG	NOS	Net +1.00%
26	SENSORMATIC SECURITY LABEL	NOS	Net +1.00%
27	PAPER CARE CARD	NOS	Net to net
28	PAPER HANG TAG	NOS	Net to net
29	PAPER STICKER	NOS	Net to net

\*Subject to 2% FOB value of export combining all the four together

The above decision is applicable for this specific advance authorization and not for repeat basis.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	56 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000191AM23
RA File Number	05AX04000037 AM23
Licence No and Date	0511011785/12/04/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

**EXPORT ITEM:** SYNTHETIC PU LEATHER CROSSBODY BAG -ROWAN FILE BAG

**Qty.:** 20000 PCS

**Imports:**



S No.	Description of input	UOM	Qty.:
1	SYNTHETIC PU LEATHER - GSM 1100 +/- 10%	SQM	Net +70.72%
2	COW SPLIT FINISHED LEATHER	SF	Net +5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net +5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net +5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net +1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net +1.00%
7	METAL PARTS FOR BAG - LOGO	NOS	Net +1.00%
8	METAL PULLER- #5 REGULAR ZIPPER PULLER	NOS	Net +1.00%
9	METAL PARTS FOR BAG - BUCKLE FOR STRAP	NOS	Net to net
10	METAL PULLER- #3 REGULAR ZIPPER PULLER	NOS	Net +1.00%
11	METAL SLIDER- #5 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1.00%
12	METAL SLIDER- #3 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1.00%
13	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1.00%
14	METAL MIDDLE STOPPER	NOS	Net +1.00%
15	METAL TOP STOPPER - SET OF 2 PCS	SETS	Net +1.00%
16	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5.00%

17	MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10%	SQM	Net +1.00%
18	MICROFIBRE - HD FILLER NON WOVEN 0.8 MM Thickness- GSM 275 +/- 10%	SQM	Net +1.00%
19	MICROFIBRE - HD FILLER NON WOVEN 1 MM Thickness- GSM 330 +/- 10%	SQM	Net +1.00%
20	MICROFIBRE - HD FILLER NON WOVEN 1.20 MM Thickness- GSM 420 +/- 10%	SQM	Net +1.00%
21	MICROFIBRE - HD FILLER NON WOVEN 2.00 MM Thickness- GSM 760 +/- 10%	SQM	Net +1.00%
22	LEATHER BOARD - 0.3 MM TO 1.2 MM Thickness	KG	Net +5.00%
23	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
24	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 100 +/- 10%	SQM	Net +5.00%
25	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5.00%
26	ADHESION PROMOTER - UA400H	KG	61.2
27	PRIMER - DA550	KG	326.4
28	EDGE PAINT SEMI GLOSSY - DAS660	KG	204.0
29	SENSORMATIC SECURITY LABEL	NOS	Net +1.00%
30	PAPER CARE CARD	NOS	Net to net
31	PAPER HANGTAG	NOS	Net to net
32	CLEAR TRANSPARENT PVC SHEET OF 0.5MM - GSM 770 +/- 10%	SQM	Net +5.00%

33	PIPING CORD PE - 1.10 MM	YARD	Net +1.00%
34	POLYESTER WOVEN LABEL	NOS	Net +1.00%
35	RUBBER SHEET - 2.0MM EVA EH35	SQM	Net +5.00%

\*Subject to 2% FOB value of export combining all the three together.

The above decision is applicable for this specific advance authorization and not for repeat basis.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	57 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00006385AM23
RA File Number	05AX04000290 AM23
Licence No and Date	0511012202/02/05/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

**EXPORT ITEM:** SYNTHETIC PU LEATHER TOTE BAG - SIGNATURE PVC CITY TOTE

**Qty.:** 40000 PCS

**Imports:**

S No.	Description of input	UOM	Qty. recommended
1	SYNTHETIC PU LEATHER - GSM 1116 +/- 10%	SQM	Net +70.72%
2	COW SPLIT FINISHED LEATHER	SF	Net +5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net +5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net +5.00%

5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net +1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net +1.00%
7	METAL PARTS FOR BAG - 36 MM DOUBLE SIDED METAL LOGO LETTER	NOS	Net +1.00%
8	METAL PARTS FOR BAG - 18 MM SST THIN MAGNETIC SNAP COMAG PLUS 6 MM PST	NOS	Net +1.00%
9	METAL SLIDER	NOS	Net +1.00%
10	NYLON ZIPPER WITH NYLON TEETH	NOS	Net +1.00%
11	SYNTHETIC PU LEATHER - GSM 465 +/- 10%	NOS	Net +5.00%
12	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	NOS	Net +5.00%
13	MICROFIBRE - HK FILLER NON WOVEN 0.6 MM Thickness- GSM 252 +/- 10%	MTR	Net +1.00%
14	MICROFIBRE - HK FILLER NON WOVEN 0.8 MM Thickness- GSM 332 +/- 10%	NOS	Net +1.00%
15	LEATHER BOARD - 1.50 MM Thickness	SETS	Net +5.00%
16	LEATHER BOARD - 1.00 MM Thickness	SQM	Net +5.00%
17	LEATHER BOARD - 0.60 MM Thickness	SQM	Net +5.00%
18	LEATHER BOARD - 0.40 MM Thickness	SQM	Net +5.00%
19	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
20	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 50 +/- 10%	SQM	Net +5.00%

21	ADHESION PROMOTER - UA400H	SQM	326.4*
22	PRIMER - DA550	KG	652.8*
23	EDGE PAINT SEMI GLOSSY - DAS660	SQM	408.0*
24	ADHESIVE - WATER BASED	SQM	1836.0*
25	PRINTED POLYBAG	SQM	Net +1.00%
26	SENSORMATIC SECURITY LABEL	KG	Net +1.00%
27	PAPER CARE CARD	KG	Net to net
28	PAPER HANG TAG	KG	Net to net
29	PAPER STICKER	NOS	Net to net

\*Subject to 2% FOB value of export combining all the three together.

The above decision is applicable for this specific advance authorization and not for repeat basis.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	58 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000204AM24
RA File Number	06AX04000032 AM23
Licence No and Date	0611001316/04/05/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers. Accordingly, based on the recommendation of technical authority, the committee decided to approve the norms as under:

Export items	QTY	Import Items	QTY
Mens /Ladies Riding Breeches of Woven Dyed Fabric (The	5556	Woven Dyed Fabric 88%	11778.72 Sq.

Content Woven Dyed Fabric 88% Recycled Nylon and 12% PU, GSM 200 to 270(+/-10%), Width 50 to 60 inch (+/-10%) (The Net content of Woven Dyed Fabric not less than 11429.49 SQM in export product)	NOS	Recycle Nylon and 12% PU, GSM 200 to 270 (+/-10%) Width 50 to 60 inch (+/-10%)	Mtr
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	59 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	NEXGEN FOOTWEARS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005947AM23
RA File Number	05AX04000450 AM23
Licence No and Date	0511012599/17/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided that firm may be asked to furnish the Appendix 4E to examine the issue.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	60 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005980AM23
RA File Number	05AX04000396 AM23
Licence No and Date	0511012595/17/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	61 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00006384AM23
RA File Number	05AX04000440 AM23

Licence No and Date0511012625/18/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

EXPORT ITEM: SYNTHETIC PU LEATHER CROSSBODY BAG -ROWAN FILE BAG

Qty.: 3000 PCS

Imports:

S No.	Description of input	UOM	Qty. recommended
1	SYNTHETIC PU LEATHER - GSM 1100 +/- 10%	SQM	Net +70.72%
2	COW SPLIT FINISHED LEATHER	SF	Net +5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net +5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net +5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net +1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net +1.00%
7	METAL PARTS FOR BAG - LOGO	NOS	Net +1.00%
8	METAL PULLER- #5 REGULAR ZIPPER PULLER	NOS	Net +1.00%
9	METAL PARTS FOR BAG - BUCKLE FOR STRAP	NOS	Net to net
10	METAL PULLER- #3 REGULAR ZIPPER PULLER	NOS	Net +1.00%
11	METAL SLIDER- #5 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1.00%
12	METAL SLIDER- #3 REVISED PEANUT SHAPE METAL	NOS	Net +1.00%

	SLIDER		
13	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1.00%
14	METAL MIDDLE STOPPER	NOS	Net +1.00%
15	METAL TOP STOPPER - SET OF 2 PCS	SETS	Net +1.00%
16	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5.00%
17	MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10%	SQM	Net +1.00%
18	MICROFIBRE - HD FILLER NON WOVEN 0.8 MM Thickness- GSM 275 +/- 10%	SQM	Net +1.00%
19	MICROFIBRE - HD FILLER NON WOVEN 1 MM Thickness- GSM 330 +/- 10%	SQM	Net +1.00%
20	MICROFIBRE - HD FILLER NON WOVEN 1.20 MM Thickness- GSM 420 +/- 10%	SQM	Net +1.00%
21	MICROFIBRE - HD FILLER NON WOVEN 2.00 MM Thickness- GSM 760 +/- 10%	SQM	Net +1.00%
22	LEATHER BOARD - 0.3 MM TO 1.2 MM Thickness	KG	Net +5.00%
23	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
24	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 100 +/- 10%	SQM	Net +5.00%
25	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5.00%
26	ADHESION PROMOTER - UA400H	KG	9.18*
27	PRIMER - DA550	KG	48.96*



28	EDGE PAINT SEMI GLOSSY - DAS660	KG	30.6*
29	SENSORMATIC SECURITY LABEL	NOS	Net +1.00%
30	PAPER CARE CARD	NOS	Net to net
31	PAPER HANGTAG	NOS	Net to net
32	CLEAR TRANSPARENT PVC SHEET OF 0.5MM - GSM 770 +/- 10%	SQM	Net +5.00%
33	PIPING CORD PE - 1.10 MM	YARD	Net +1.00%
34	POLYESTER WOVEN LABEL	NOS	Net +1.00%
35	METAL PARTS FOR BAG - # 3-3.5 IN FACETED BALL CHAIN	NOS	Net +1.00%
36	METAL PARTS FOR BAG - 14.9 MM ID X 13 MM REGULAR TAPERED D RING	NOS	Net +1.00%
37	PAPER STICKER	NOS	Net to net
38	PE FOAM TUBE - 1 MM Thickness	KG	Net +1.00%

\*Subject to 2% FOB value of export combining all the three together.

The above decision is applicable for this specific advance authorization and not for repeat basis.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	62 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000998AM23
RA File Number	05AX04000572 AM23
Licence No and Date	0511012811/26/05/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.

The case stands deferred.

Case No.	63 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00001034AM23
RA File Number	06AX04000077 AM23
Licence No and Date	0611001375/27/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and noted that;

AA No.	Product	Claimed for shell SQMs per Pc	Claimed for lining SQMs per Pc	Size	Chest/waist CMS
0611001273	Mens/Ladies jacket	4.57	4.57	XS-4XL	104-114
0611001273	Men's Jacket	2.81	2.24	XS-8XL	116-204
0611001273	Mens/ladies bib trouser	3.80	3.80	S-XL	104-114
0611001273	Mens bib trouser	3.11	2.48	S-8XL	104-126

It may be seen that for the two AAs the product being same but for higher size less quantity is claimed in 2<sup>nd</sup> AAs than the 1<sup>st</sup> AA. That means either the claim is wrong or documentation is incorrect. Therefore the committee decided that the firm may be asked to clarify the issue.

The case stands deferred.

Case No.	64 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00005981AM23
RA File Number	05AX04000614 AM23

Licence No and Date	0511013056/07/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	65 / NC/5/MEET/Jun/202324/7		
Case Status	Case Approved		
Party Name	TANGERINE DESIGN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023		
HQ File Number	HQRNORM APPLY 00001294AM23		
RA File Number	05AX04000744 AM23		
Licence No and Date	0511013110/09/06/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:			
EXPORT ITEM: SYNTHETIC PU LEATHER TOTE BAG - SIGNATURE PVC CITY TOTE			
Qty.: 15100 PCS			
Imports:			
S. No.	Description of input	UOM	Qty. recommended
1	SYNTHETIC PU LEATHER - GSM 1116 +/- 10%	SQM	Net +70.72%
2	COW SPLIT FINISHED LEATHER	SF	Net +5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net +5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net +5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net +1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net +1.00%

7	METAL PARTS FOR BAG - 36 MM DOUBLE SIDED METAL LOGO LETTER	NOS	Net +1.00%
8	METAL PARTS FOR BAG - 18 MM SST THIN MAGNETIC SNAP COMAG PLUS 6 MM PST	NOS	Net +1.00%
9	METAL SLIDER	NOS	Net +1.00%
10	NYLON ZIPPER WITH NYLON TEETH	MTR	Net +1.00%
11	SYNTHETIC PU LEATHER - GSM 465 +/- 10%	SQM	Net +5.00%
12	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5.00%
13	MICROFIBRE - HK FILLER NON WOVEN 0.6 MM Thickness- GSM 252 +/- 10%	SQM	Net +1.00%
14	MICROFIBRE - HK FILLER NON WOVEN 0.8 MM Thickness- GSM 332 +/- 10%	SQM	Net +1.00%
15	LEATHER BOARD - 1.50 MM Thickness	KG	Net +5.00%
16	LEATHER BOARD - 1.00 MM Thickness	KG	Net +5.00%
17	LEATHER BOARD - 0.60 MM Thickness	KG	Net +5.00%
18	LEATHER BOARD - 0.40 MM Thickness	KG	Net +5.00%
19	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
20	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 50 +/- 10%	SQM	Net +5.00%
21	ADHESION PROMOTER - UA400H	KG	123.22*
22	PRIMER - DA550	KG	246.43*
23	EDGE PAINT SEMI GLOSSY - DAS660	KG	154.02*

24	ADHESIVE - WATER BASED	KG	693.09*
25	PRINTED POLYBAG	NOS	Net +1.00%
26	SENSORMATIC SECURITY LABEL	NOS	Net +1.00%
27	PAPER CARE CARD	NOS	Net to net
28	PAPER HANG TAG	NOS	Net to net
29	PAPER STICKER	NOS	Net to net

\*Subject to 2% FOB value of export combining all the three together.

The above decision is applicable for this specific advance authorization and not for repeat basis.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	66 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	AGRIYAH SAFETY GEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000308AM24
RA File Number	06AX04000125 AM23
Licence No and Date	0611001442/28/06/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents. Accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	JACKETS Made Of 4125 Sqm Of Woven 100% Nylon Dyed Fabric With 3795 Sqm Woven 100% Polyester Lining And 1100 PCS Of Zip Fastners	1100 PCS	Woven 100 Nylon Dyed Fabric 220 Gsm (+/-10%) Width 57" (+/-5%)	4070 SQM
			Woven 100 Polyster Lining (120 Gsm +/-10%) Width 60" (+/-5%)	3575

				SQM
			Zip Fasteners Spiral Zipper , Polyester /Nylon , Open End , Length 70cm To 88 Cm	1100 NOS.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	67 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00002069AM23
RA File Number	05AX04001116 AM23
Licence No and Date	0511013788/15/07/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

**EXPORT ITEM: SYNTHETIC PVC LEATHER TOTE BAG - SIGNATURE PVC CITY TOTE**

**Qty.: 15100 PCS**

**Imports:**

S No.	Description of input	UOM	Qty. recommended
1	SYNTHETIC PVC LEATHER - GSM 1116 +/- 10%	SQM	Net +70.72%
2	COW SPLIT FINISHED LEATHER	SF	Net +5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net +5.00%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net +5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net +1.00%

6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net +1.00%
7	METAL PARTS FOR BAG - 36 MM DOUBLE SIDED METAL LOGO LETTER	NOS	Net +1.00%
8	METAL PARTS FOR BAG - 18 MM SST THIN MAGNETIC SNAP COMAG PLUS 6 MM PST	NOS	Net +1.00%
9	METAL SLIDER	NOS	Net +1.00%
10	NYLON ZIPPER WITH NYLON TEETH	MTR	Net +1.00%
11	SYNTHETIC PVC LEATHER - GSM 465 +/- 10%	SQM	Net +5.00%
12	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5.00%
13	MICROFIBRE - HK FILLER NON WOVEN 0.6 MM Thickness- GSM 252 +/- 10%	SQM	Net +1.00%
14	MICROFIBRE - HK FILLER NON WOVEN 0.8 MM Thickness- GSM 332 +/- 10%	SQM	Net +1.00%
15	LEATHER BOARD - 1.50 MM Thickness	KG	Net +5.00%
16	LEATHER BOARD - 1.00 MM Thickness	KG	Net +5.00%
17	LEATHER BOARD - 0.60 MM Thickness	KG	Net +5.00%
18	LEATHER BOARD - 0.40 MM Thickness	KG	Net +5.00%
19	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
20	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 50 +/- 10%	SQM	Net +5.00%
21	ADHESION PROMOTER - UA400H	KG	123.22*

22	PRIMER - DA550	KG	246.43*
23	EDGE PAINT SEMI GLOSSY - DAS660	KG	154.02*
24	ADHESIVE - WATER BASED	KG	693.09*
25	PRINTED POLYBAG	NOS	Net +1.00%
26	SENSORMATIC SECURITY LABEL	NOS	Net +1.00%
27	PAPER CARE CARD	NOS	Net to net
28	PAPER HANG TAG	NOS	Net to net
29	PAPER STICKER	NOS	Net to net

\*Subject to 2% FOB value of export combining all the three together.

The above decision is applicable for this specific advance authorization and not for repeat basis.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	68 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00002783AM23
RA File Number	05AX04001490 AM23
Licence No and Date	0511014473/25/08/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

**EXPORT ITEM:** SYNTHETIC PVC LEATHER TOTE BAG - SIGNATURE PVC CITY TOTE

**Qty.:** 7650 PCS

**Imports:**



S. No.	Description of input	UOM	Qty. Recommended
1	SYNTHETIC PVC LEATHER - GSM 1116 +/- 10%	SQM	Net+70.72%
2	COW SPLIT FINISHED LEATHER	SF	Net+5.00%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net+5.00%
4	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 162 +/- 10%	SQM	Net+5.00%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net+1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Net+1.00%
7	METAL PARTS FOR BAG - 36 MM DOUBLE SIDED METAL LOGO LETTER	NOS	Net+1.00%
8	METAL PARTS FOR BAG - 18 MM SST THIN MAGNETIC SNAP COMAG PLUS 6 MM PST	NOS	Net+1.00%
9	METAL SLIDER	NOS	Net+1.00%
10	NYLON ZIPPER WITH NYLON TEETH	MTR	Net+1.00%
11	SYNTHETIC PVC LEATHER - GSM 465 +/- 10%	SQM	Net+5.00%
12	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net+5.00%
13	MICROFIBRE - HK FILLER NON WOVEN 0.6 MM Thickness- GSM 252 +/- 10%	SQM	Net+1.00%
14	MICROFIBRE - HK FILLER NON WOVEN 0.8 MM Thickness- GSM 332 +/- 10%	SQM	Net+1.00%
15	LEATHER BOARD - 1.50 MM Thickness	KG	Net+5.00%

16	LEATHER BOARD - 1.00 MM Thickness	KG	Net+5.00%
17	LEATHER BOARD - 0.60 MM Thickness	KG	Net+5.00%
18	LEATHER BOARD - 0.40 MM Thickness	KG	Net+5.00%
19	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net+5.00%
20	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 50 +/- 10%	SQM	Net+5.00%
21	ADHESION PROMOTER - UA400H	KG	62.42*
22	PRIMER - DA550	KG	124.85*
23	EDGE PAINT SEMI GLOSSY - DAS660	KG	78.03*
24	ADHESIVE - WATER BASED	KG	351.14*
25	PRINTED POLYBAG	NOS	Net+1.00%
26	SENSORMATIC SECURITY LABEL	NOS	Net+1.00%
27	PAPER CARE CARD	NOS	Net to net
28	PAPER HANG TAG	NOS	Net to net
29	PAPER STICKER	NOS	Net to net

\*Subject to 2% FOB value of export combining all the three together.

The above decision is applicable for this specific advance authorization and not for repeat basis.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	69 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	S M EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023

HQ File Number	HQRNORM APPLY 00002865AM23			
RA File Number	02AX04000297 AM23			
Licence No and Date	0211002945/30/08/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	INDUSTRIAL LEATHER HAND GLOVES, Articles made with BRONTOGUARD SPLIT CRUST LEATHER, Net Content of LEATHER is = 48369.94 Sq. Ft.	10748 PAIRS	BRONTOGUARD SPLIT CRUST LEATHER  (of relevant origin, quality)	53206.93  Sq. Ft.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	70 / NC/5/MEET/Jun/202324/7			
Case Status	Case Approved			
Party Name	NEXGEN FOOTWEARS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023			
HQ File Number	HQRNORM APPLY 00003226AM23			
RA File Number	05AX04001766 AM23			
Licence No and Date	0511014898/20/09/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	SYNTHETIC FOOTWEAR - OTHERS	913920 PAIRS	POLYURETHANE PREPOLYMER	941338 KGS
2	SYNTHETIC FOOTWEAR - OTHERS	435200 PAIRS	POLYURETHANE PREPOLYMER	488256 KGS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	71 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00003298AM23
RA File Number	05AX04001726 AM23
Licence No and Date	0511014962/22/09/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Decorative Pillow Mfd. Of 100% Polyester Woven Dyed Fabric With Polyurethane Coating (For Front Portion) GSM 670+/-10% With Back Of Indigenous 100% Cotton Woven Dyed Fabric Width 54 Inches GSM 220+/-10% (Style: 060-16-8111)	16116 NOS.	100 % Polyester Woven Dyed Fabric With Polyurethane Coating Width 54 inch GSM 670+/-10 %	8220 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	72 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	OLD TOWN TRADING COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000205AM24
RA File Number	07AX04000948 AM23
Licence No and Date	0711005361/28/09/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted the export item no. 1 is made from 60% Cotton and 40% Polyester knitted fabric, the firm intends to import only 100% cotton yarn. Therefore, the committee decided that the firm may be asked to furnish the following information:

1. Total Net Weight of finished items for each export item.
2. Total Net Weight of cotton yarn content in the finished export items for export item no. 1.
3. To Indicate the consumption of fabric per piece of export item in sq meters along with consumption of accessories separately, if any for each export item.
4. Image/ sketch of each export item.
5. CAD/Laymarker and Measurement specifications of each export item.

The case stands deferred.

Case No.	73 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00003535AM23
RA File Number	05AX04001922 AM23
Licence No and Date	0511015140/04/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.	
The case stands deferred.	

Case No.	74 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	ARISTOCRAFT INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00003548AM23
RA File Number	05AX04001936 AM23
Licence No and Date	0511015163/06/10/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.	
The case stands deferred.	

Case No.	75 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred

Party Name	JAWANDSONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM REVIW00000194AM24
RA File Number	30AX04000307 AM23
Licence No and Date	3011002671/12/10/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has requested to review the earlier decision of the NC but not given proper justification for enhancement of quantity of inputs. Therefore, the committee decide that the firm may be asked to furnish the following information:</p> <ol style="list-style-type: none"> <li>1. Coloured Photographs of final products</li> <li>2. The CAD or Laymarker/Cutting Plan for each export product by mentioning description of export/ import Sl  No. as per application.</li> <li>3. Justification for wastage claimed</li> <li>4. Reason for higher consumption of inputs in the export item no.2 &amp; 3, whereas the size specifications are same for all three export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	76 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00003679AM23
RA File Number	04AX04000631 AM23
Licence No and Date	0411004103/13/10/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	77 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00003721AM23
RA File Number	02AX04000408 AM23

Licence No and Date	0211003188/14/10/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. CAD/for each input of each export product mentioning import/export serial no</li> <li>2. Coloured Image displaying the use of each input fabric in each export product</li> <li>3. Measurement chart for each export product</li> <li>4. Requirement of export wise import item in Sq. Mtr/Pc.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	78 / NC/5/MEET/Jun/202324/7			
Case Status	Case Approved			
Party Name	RADNIK EXPORTS			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023			
HQ File Number	HQRNORM APPLY 00003724AM23			
RA File Number	05AX04001940 AM23			
Licence No and Date	0511015318/14/10/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Shirt -(Full Sleeve) Made out of 100% Viscose Woven Dyed Fabric GSM 128 +/- 10%, STYLE NO. CLT-11-BLS-AW22	432 NOS.	100% Viscose Woven Dyed Fabric, width 52 inch, GSM 128 +/- 10%	1358 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	79 / NC/5/MEET/Jun/202324/7			
Case Status	Case Deferred			
Party Name	RADNIK EXPORTS			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023			
HQ File Number	HQRNORM APPLY 00003725AM23			
RA File Number	05AX04001996 AM23			
Licence No and	0511015319/14/10/2022			

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has not submitted measurement chart. Therefore, committee decided to ask the firm to furnish the measurement chart of the export product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	80 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00003733AM23
RA File Number	05AX04002017 AM23
Licence No and Date	0511015321/14/10/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for. GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions</p>	

Case No.	81 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	MODA COCKTAIL
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00004094AM23
RA File Number	05AX04002155 AM23
Licence No and Date	0511015648/07/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and accordingly decided that the firm may be asked to appear in PH in the next NC-5 Meeting.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	82 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00004296AM23



RA File Number	05AX04002318 AM23
Licence No and Date	0511015778/11/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that the firm intends to export Ladies Blazer which is a suit type coat. The firm has sought 4.20 Sq. mtrs /pc fabric input and submitted CAD and image of the export item, but not submitted the measurement specifications. There is no Norms existed for the export item, but norms for a similar item Men's Jacket (Coat) [suit-type] with lining at J-364 exists @ 3.00 Sq. mtrs/pc only. Therefore the committee decided that the firm may be asked to give justification for higher consumption of inputs even more than the Men's Coat along with measurement specifications of the export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	83 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00004298AM23
RA File Number	05AX04002071 AM23
Licence No and Date	0511015779/11/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the Size of Pillow.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	84 / NC/5/MEET/Jun/202324/7			
Case Status	Case Approved			
Party Name	OPERA GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023			
HQ File Number	HQRNORM APPLY 00004367AM23			
RA File Number	05AX04002326 AM23			
Licence No and Date	0511015827/15/11/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	Babies Dress / Babies Garments  100 % Polyester Mesh Knitted Sequence 3d Flower Embroder (Bottom Part) & 64 % Polyester 28 % Cotton 5 % Viscose 3 % Metallised Fiber Woven With Lining Of 100 % Cotton Voil Fabric Width 57-58 Inches Gsm 52 (Upper Part)	10894  NOS.	100 % Polyester Mesh Knitted Sequence 3d Flower Embroidered Fabric Width 57-58 Inches Gsm 52 +/- 10 %	5992  SQM
2	Babies Dress / Babies Garments  58 % Viscose 44 % Nylon Knitted Lace Flower Fabric Width 56-57 Inches Gsm 140 (+/10%)	13525  NOS.	56 % Viscose 44 % Nylon Knitted Lace Flower Fabric Width 56-57 Inches Gsm 140 +/- 10 %	11226  SQM
3	Girls Shirt  60 % Cotton 40 % Polyester Woven Yarn Dyed Check Fabric Width 57-58 Inches Gsm 222 (+/10%)	150  NOS.	60 % Cotton 40 % Polyester Woven Yarn Dyed Check Fabric Width 57-58 Inches Gsm 222 +/- 10 %	281  SQM
4	Girls Short  60 % Cotton 40 % Polyester Woven Yarn Dyed Check Fabric Width 57-58 Inches Gsm 222 (+/10%)	150  NOS.	60 % Cotton 40 % Polyester Woven Yarn Dyed Check Fabric Width 57-58 Inches Gsm 222 +/- 10 %	175  SQM
5	Girls Dress  60 % Cotton 40 % Polyester Woven Yarn Dyed Check Fabric Width 57-58 Inches Gsm 222 (+/10%)	150  NOS.	60 % Cotton 40 % Polyester Woven Yarn Dyed Check Fabric Width 57-58 Inches Gsm 222 +/- 10 %	149  SQM
6	Babies Dress / Babies Garments  100 % Polyester Mesh Knitted Sequecne 3d Butter Fly Embroidered Fabric Gsm 65 (Bottom Part) & 96 % Polyester 4 % Metallic Jacquard Fabric Width 56-57 Inches Gsm 182 (Upper Part (+/10%))	8242  NOS.	100 % Polyester Mesh Knitted Sequence 3d Butterfly Embroidered Fabric Width 56-57 Inches Gsm 85 +/- 10 %	4708  SQM
			96 % Polyester 4 % Metallic Jacquard Woven Fabric Width 56-57 Inches Gsm 182 +/- 10 %	1554  SQM

7	Girls Blouse & Shorts 100 % Polyester Woven Jacquard Fabric Width 57-58 Inches Gsm 185 (+/10%)	6528 NOS.	100 % Polyester Woven Jacquard Fabric Width 57-58 Inche Gsm 185 +/- 10 %	10079 SQM
8	Babies Dress 100 % Polyester Foil Printed Pleated Knitted Fabric Width 57-58 Inches Gsm 130 (+/10%)	2754 NOS.	100 % Polyester Foil Printed Pleated Knitted Fabric Width 57- 58 Inches Gsm 130 +/-10 %	2593 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	85 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	K & D DESIGN KRAFT LLP
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00004682AM23
RA File Number	05AX04002521 AM23
Licence No and Date	0511016088/29/11/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Children Romper Made Of 100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	800 NOS.	100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	1120 SQM
2	Children Romper Made Of 100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	1000 NOS.	100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	800 SQM
3	Children Romper Made Of 100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	400 NOS.	100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	920 SQM

4	Babies Aprons Made Of 100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	450 NOS.	100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	112.50 SQM
5	Ladies Vest Quilted With Lining Shell: 100% Cotton Woven Printed Fabric GSM 77 (+/- 10%) Lining & Filling 100% Cotton Indigenous Fabric	300 NOS.	100% Cotton Woven Printed Fabric GSM 77 (+/- 10%)	570 SQM
6	Ladies Hats Made Of 100% Cotton Woven Printed Fabric GSM 77 (+/- 10%)	800 NOS.	100% Cotton Woven Printed Fabric GSM 77 (+/- 10%)	480 SQM
7	Ladies Shoulder Wear Cravat Around Neck Made Of 100% Cotton Woven Printed Fabric GSM 77 (+/- 10%)	500 NOS.	100% Cotton Woven Printed Fabric GSM 77 (+/- 10%)	180 SQM
8	Babies Quilt (Sleeping Bag) Shell: 100% Cotton Woven Printed Fabric GSM 87 (+/- 10%) Lining And Filling 100% Cotton Indigenous Fabric	200 NOS.	100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	350 SQM
9	Bags Size 40 X 45 Cms Made Of 100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	8000 NOS.	100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	4800 SQM
10	Bags Size 25 X 30 Cms Made Of 100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	6000 NOS.	100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	9240 SQM
11	Hand Bags Size 38 X 38 Cms Made Of 100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	500 NOS.	100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	325 SQM
12	Table Linen Size 200 X 142 Cms Made Of 100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	5000 NOS.	100% Cotton Woven Printed Fabric GSM 87 (+/- 10%)	11250 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	86 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00004786AM23
RA File Number	05AX04002509 AM23
Licence No and Date	0511016164/02/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the specific Measurement Chart as intimated earlier.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	87 / NC/5/MEET/Jun/202324/7										
Case Status	Case Approved										
Party Name	AMRIT EXPORTS PRIVATE LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023										
HQ File Number	HQRNORM APPLY 00004821AM23										
RA File Number	02AX04000480 AM23										
Licence No and Date	0211003449/05/12/2022										
Norms Committee Decision:											
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:											
<table><tr><th>S. No.</th><th>Export Item</th><th>Qty.</th><th>Import Items</th><th>Qty. Recommended</th></tr><tr><td>1</td><td>Scrub (Hospital Garments) Made Of 65% Polyester &amp; 35% Cotton GSM 150 (+/- 10%)</td><td>1500 NOS.</td><td>FABRIC, 65% Polyester &amp; 35% Cotton GSM 150 (+/- 10%) Width 1.50 Mtrs</td><td>5250 SQM</td></tr></table>		S. No.	Export Item	Qty.	Import Items	Qty. Recommended	1	Scrub (Hospital Garments) Made Of 65% Polyester & 35% Cotton GSM 150 (+/- 10%)	1500 NOS.	FABRIC, 65% Polyester & 35% Cotton GSM 150 (+/- 10%) Width 1.50 Mtrs	5250 SQM
S. No.	Export Item	Qty.	Import Items	Qty. Recommended							
1	Scrub (Hospital Garments) Made Of 65% Polyester & 35% Cotton GSM 150 (+/- 10%)	1500 NOS.	FABRIC, 65% Polyester & 35% Cotton GSM 150 (+/- 10%) Width 1.50 Mtrs	5250 SQM							
RA concerned may take necessary action subject to compliance of other usual conditions.											

Case No.	88 / NC/5/MEET/Jun/202324/7
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Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00004981AM23
RA File Number	05AX04002699 AM23
Licence No and Date	0511016368/14/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	89 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	INDO SLATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00004986AM23
RA File Number	05AX04002732 AM23
Licence No and Date	0511016379/14/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and accordingly, decided to defer the case for examination and furnishing comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	90 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00005007AM23
RA File Number	05AX04002713 AM23
Licence No and Date	0511016409/15/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the measurement specifications provided by</p>	

buyer for each export item.

The case stands deferred for re-listing.

Case No.	91 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00005009AM23
RA File Number	05AX04002689 AM23
Licence No and Date	0511016410/15/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has not submitted measurement chart. Therefore, committee decided to ask the firm to furnish the measurement chart of the export product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	92 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00005169AM23
RA File Number	05AX04002680 AM23
Licence No and Date	0511016477/21/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided measurement chart of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	93 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00005181AM23
RA File Number	04AX04000833 AM23

Licence No and Date	0411004650/21/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and accordingly, decided to defer the case for examination and furnishing comments of the technical authority.</p> <p>The case stands deferred for re-listing</p>	

Case No.	94 / NC/5/MEET/Jun/202324/7													
Case Status	Case Approved													
Party Name	RADNIK EXPORTS													
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023													
HQ File Number	HQRNORM APPLY 00005284AM23													
RA File Number	05AX04002677 AM23													
Licence No and Date	0511016540/26/12/2022													
Norms Committee Decision:														
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:														
<table><tr><th>S. No.</th><th>Export Item</th><th>Qty.</th><th>Import Items</th><th>Qty. Recommended</th></tr><tr><td>1</td><td>Decorative Pillow Mfd. Of 100% Polyester Woven Dyed Fabric  With Polyurethane Coating (For Front Portion) GSM 670+/-10% With Back Of Indigenous 100% Cotton Woven Dyed Fabric Width 54 Inches GSM 220+/-10%  (Style: 060-16-8111)</td><td>8331  NOS.</td><td>100 % Polyester Woven Dyed Fabric With Polyurethane Coating Width 54 inch  GSM 670+/-10 %</td><td>4248.800  SQM</td></tr></table>					S. No.	Export Item	Qty.	Import Items	Qty. Recommended	1	Decorative Pillow Mfd. Of 100% Polyester Woven Dyed Fabric  With Polyurethane Coating (For Front Portion) GSM 670+/-10% With Back Of Indigenous 100% Cotton Woven Dyed Fabric Width 54 Inches GSM 220+/-10%  (Style: 060-16-8111)	8331  NOS.	100 % Polyester Woven Dyed Fabric With Polyurethane Coating Width 54 inch  GSM 670+/-10 %	4248.800  SQM
S. No.	Export Item	Qty.	Import Items	Qty. Recommended										
1	Decorative Pillow Mfd. Of 100% Polyester Woven Dyed Fabric  With Polyurethane Coating (For Front Portion) GSM 670+/-10% With Back Of Indigenous 100% Cotton Woven Dyed Fabric Width 54 Inches GSM 220+/-10%  (Style: 060-16-8111)	8331  NOS.	100 % Polyester Woven Dyed Fabric With Polyurethane Coating Width 54 inch  GSM 670+/-10 %	4248.800  SQM										
RA concerned may take necessary action subject to compliance of other usual conditions.														

Case No.	95 / NC/5/MEET/Jun/202324/7
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Case Status	Case Withdrawn
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00005385AM23
RA File Number	32AX04000440 AM23
Licence No and Date	3211004190/28/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has been surrendered by the firm as per email dated 08.03.2023. Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p> <p>Licence surrendered and cancelled by RA.</p>	

Case No.	96 / NC/5/MEET/Jun/202324/7										
Case Status	Case Approved										
Party Name	CREATIVE GARMENTS PRIVATE LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023										
HQ File Number	HQRNORM APPLY 00005424AM23										
RA File Number	03AX04004827 AM23										
Licence No and Date	0311020336/30/12/2022										
Norms Committee Decision:											
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:											
<table><tr><th>S. No.</th><th>Export Item</th><th>Qty.</th><th>Import Items</th><th>Qty. Recommended</th></tr><tr><td>1</td><td>Silk Liner</td><td>10700 PCS</td><td>100 Percent Silk Fabric width 140 CM GSM 32</td><td>30823.20 MTR</td></tr></table>		S. No.	Export Item	Qty.	Import Items	Qty. Recommended	1	Silk Liner	10700 PCS	100 Percent Silk Fabric width 140 CM GSM 32	30823.20 MTR
S. No.	Export Item	Qty.	Import Items	Qty. Recommended							
1	Silk Liner	10700 PCS	100 Percent Silk Fabric width 140 CM GSM 32	30823.20 MTR							
RA concerned may take necessary action subject to compliance of other usual conditions.											

Case No.	97 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	VBL INNOVATIONS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023			
HQ File Number	HQRNORM APPLY 00005492AM23			
RA File Number	07AX04001467 AM23			
Licence No and Date	0711006088/03/01/2023			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:				

Case No.	98 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00005628AM23
RA File Number	05AX04002985 AM23
Licence No and Date	0511016788/10/01/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and accordingly, decided to defer	

the case for examination and furnishing comments of the technical authority.

The case stands deferred for re-listing.

Case No.	99 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00005674AM23
RA File Number	05AX04002982 AM23
Licence No and Date	0511016825/11/01/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Dress with 100% Viscose Lining m/o 55% Linen 45% Viscose woven fabric (RFD), width 57", GSM 165 +/-10% (Style: 309233)	1022 NOS.	55% Linen 45% Viscose woven fabric (RFD), width 57" GSM 165 +/-10%	6539.780 SQM
2	Ladies Romper (Half Sleeve) with 100% Viscose Lining, m/o 55% Linen 45% Viscose woven fabric (RFD), width 57", GSM 165 +/-10% (Style: 309230)	1514 NOS.	55% Linen 45% Viscose woven fabric (RFD), width 57" GSM 165 +/-10%	7392.860 SQM
3	Ladies Dress with 100% Viscose Lining, Ladies Dress with 100% Viscose Lining m/o 100% Linen woven fabric (RFD), width 56", GSM 190 +/-10% (Style: 310674)	833 NOS.	100% Linen woven fabric (RFD), width 56", GSM 190 +/-10%	4381.850 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	100 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00005901AM23
RA File Number	05AX04003088 AM23
Licence No and Date	0511017007/24/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for. GSM should be matched in both the import and export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	101 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00006105AM23
RA File Number	05AX04003202 AM23
Licence No and Date	0511017190/06/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	102 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00006106AM23
RA File Number	05AX04003211 AM23
Licence No and Date	0511017191/06/02/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LADIES DRESS MFD. OF 100% COTTON WOVEN PRINTED FABRIC GSM 72 +/-10% (STYEL: N234WB50)	140 NOS.	100% COTTON WOVEN PRINTED FABRIC WIDTH 54 inch GSM 72 +/-10%	1302 SQM
2	LADIES SHIRT (FULL SLEEVE) MFD.OF 100% COTTON WOVEN PRINTED FABRIC GSM 102 +/-10% (STYEL: Z232WX51)	112 NOS.	100% COTTON WOVEN PRINTED FABRIC WIDTH 55 inch GSM 102 +/-10%	315 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	103 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	ZEN LINEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00006114AM23
RA File Number	03AX04005446 AM23

Licence No and Date	0311021184/06/02/2023			
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:</p>				
<b>S. No.</b>	<b>Export Item</b>	<b>Qty.</b>	<b>Import Items</b>	<b>Qty. Recommended</b>
1	Fitted Sheet & Pillow Cover	38376 NOS.	Polyester Microfiber Fabric Brushed Bleached 280CM 85GSM Standard Optic White Navy Pantone 19-4028TPG Sea Foam Rust Pantone 17-1147TPG	47880 SQM
<p>The firm will not be allowed to amend the export product description with the quantity allowed in future.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				

Case No.	104 / NC/5/MEET/Jun/202324/7			
Case Status	Case Approved			
Party Name	SEYYON HI-TECH POLY FABS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023			
HQ File Number	HQRNORM APPLY 00006464AM23			
RA File Number	32AX04000526 AM23			
Licence No and Date	3211004428/20/02/2023			
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:</p>				
<b>S. No.</b>	<b>Export Item</b>	<b>Qty.</b>	<b>Import Items</b>	<b>Qty. Recommended</b>

1	Non Woven Bags Width 163cm, Made Of Polymers Of Polypropylene H350FG23MT And Non Woven Filler	23000  KGS	Polymers Of Polypropylene H350FG23MT	22397  KGS
			Non Woven Filler( Calcium Carbonate Filler)	1753  KGS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	105 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	FAIRFAX EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00006588AM23
RA File Number	05AX04003273 AM23
Licence No and Date	0511017492/24/02/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Gents Jackets With Poly Wadding With Lining & Inner Lining  Shell: - 100% Recycled Polyester WVN Fabric, 130 GSM (+/-10%) WD- 57/58" WR With Blk PU Coating Lining: - 100%Polyester WVN Tafetta Fabric, 57 GSM (+/- 10%) Width -57/58" Inner Lining :- 100%Poly 40 D Mesh Fabric, 60 GSM (+/-10%),  Width- 61"	5476 NOS.	Shell Fabric To Be Used In The Garment, 100% Recycled Polyester WVN Fabric, 130 GSM (+/-10%) WD- 57/58" WR With Blk PU Coating	14237.60 SQM
			Lining Fabric To Be Used In The Garment, 100%Polyester WVN Tafetta Fabric, 57 GSM (+/-10%) Width - 57/58"	11882.92 SQM
			Inner Lining Fabric To Be Used In The Garment, 100%Poly 40 D	12266.24 SQM

			Mesh Fabric, 60 GSM (+/-10%), Width- 61"	
2	Boy's Jackets With Poly Wadding With Lining & Inner Lining Shell : - 100% Recycled Polyester WVN Fabric, 130 GSM (+/-10%) WD- 57/58" WR With Blk PU Coating Lining :- 100%Polyester WVN Tafetta Fabric, 57 GSM (+/-10%) Width -57/58" Inner Lining :- 100%Poly 40 D Mesh Fabric, 60 GSM (+/-10%),  Width- 61"	1195  NOS.	Shell Fabric To Be Used In The Garment, 100% Recycled Polyester WVN Fabric, 130 GSM (+/-10%) Width- 57/58" WR With Blk PU Coating  Lining Fabric To Be Used In The Garment, 100%Polyester WVN Tafetta Fabric, 57 GSM (+/-10%) Width - 57/58"  Inner Lining Fabric To Be Used In The Garment, 100%Poly 40 D Mesh Fabric, 60 GSM (+/-10%), Width- 61"	2258.55 SQM  1720.80 SQM  1888.10 SQM
3	Gents Sleeveless Jacket  100%Recycled Polyester Knitted Fabric, 270 GSM (+/-10%),  Width - 59"	253  NOS.	Gents Sleeveless Jackets  100%Recycled Polyester Knitted Fabric GSM - 270 (+/-10%), Width - 59"	80  KGS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	106 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	Pepper Craft
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00006597AM23
RA File Number	05AX04003218 AM23
Licence No and Date	0511017505/24/02/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:



S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Dress 100% cotton woven fabrics with embroidery of polyester yarn having 190 GSM +/- 10% and 100% cotton woven fabrics for trimmings having 081 GSM +/- 10%	1089 NOS	Cotton woven Embroidered fabrics 100% cotton woven fabrics with embroidery of polyester yarn having 190 GSM +/- 10%	3176.379 SQM
			Cotton woven fabric 100% cotton woven fabrics having 081 GSM +/- 10%	670.992 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	107 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	INCAS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00006775AM23
RA File Number	05AX04003405 AM23
Licence No and Date	0511017646/06/03/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred for re-listing.

Case No.	108 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00006788AM23
RA File Number	05AX04003429 AM23
Licence No and	0511017653/07/03/2023

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Girls Top made From 100% polyester Knitted Sequenced Dyed Fabric Width 50 Inch  GSM 240 +/-10%	4800  NOS	100% polyester Knitted Sequenced Dyed Fabric Width 50 Inch GSM 240 +/-10%	0.60  SQM per Pc
2	Girls Skirt Made from 100% polyester Knitted Sequenced Dyed Fabric Width 50 Inch  GSM 240 +/-10%	4801  NOS	100% polyester Knitted Sequenced Dyed Fabric Width 50 Inch GSM 240 +/-10%	0.90  SQM per Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	109 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00006813AM23
RA File Number	04AX04001072 AM23
Licence No and Date	0411005022/09/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decide that firm may be asked to furnish the following information:</p> <ol style="list-style-type: none"> <li>1. Specification with specific name of all import items, indicating function &amp; location in the shoe.</li> <li>2. Indigenous items to use in making shoe and accordingly to fill 4 E annexure.</li> <li>3. Complete calculation for the requirement of inputs, comparing in tabular form with respective SION (G-14) fixed in Hand Book of procedure Vol. II. If, additional items, is required, then to give justification for the</li> </ol>	

same in table.

4. Item no; 9, to 15, 17 to 24(size of paper) to be specified in detail, giving photographs etc., and thickness/width/diameter etc. of items where UOM in Yard/meter.

The case stands deferred for re-listing.

Case No.	110 / NC/5/MEET/Jun/202324/7
Case Status	Case Withdrawn
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00006985AM23
RA File Number	05AX04003481 AM23
Licence No and Date	0511017754/15/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has withdrawn by the firm as per email dated 12.05.2023. Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	111 / NC/5/MEET/Jun/202324/7
Case Status	Case Withdrawn
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00007017AM23
RA File Number	05AX04003501 AM23
Licence No and Date	0511017774/16/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has withdrawn by the firm as per email dated 12.05.2023. Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	112 / NC/5/MEET/Jun/202324/7
Case Status	Case Withdrawn
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023

HQ File Number	HQRNORM APPLY 00007029AM23
RA File Number	05AX04003505 AM23
Licence No and Date	0511017783/16/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has withdrawn by the firm as per email dated 12.05.2023. Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	113 / NC/5/MEET/Jun/202324/7
Case Status	Case Withdrawn
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00007030AM23
RA File Number	05AX04003507 AM23
Licence No and Date	0511017784/16/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has withdrawn by the firm as per email dated 12.05.2023. Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	114 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00007252AM23
RA File Number	05AX04003608 AM23
Licence No and Date	0511018013/28/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:</p>	

**EXPORT ITEM: HAND BAG FOR WOMEN EW CROSSBODY****Qty.:** 55004 PCS**Imports:**

S No.	Description of input	UOM	Total Gross Qty recommended
1	COW SPLIT FINISHED LEATHER - 1.20 MM TO 1.60 MM Thickness	SF	Net +5.00%
2	SYNTHETIC PVC LEATHER - GSM 646 +/- 10% - 1 MM Thickness	SQM	Net +5.00%
3	SYNTHETIC PVC LEATHER - GSM 570 +/- 10% - 08 MM Thickness	SQM	Net +5.00%
4	100% NYLON WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5.00%
5	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5.00%
6	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5.00%
7	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5.00%
8	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5.00%
9	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1.00%
10	METAL BOTTOM STOPPER # 5 BSC (IP51)	PCS	Net +1.00%
11	METAL PARTS FOR BAG - 12 MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON	PCS	Net +1.00%

	CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS		
12	METAL PARTS FOR BAG - 12 MM SQUARE SECTION D RING	PCS	Net +1.00%
13	METAL PARTS FOR BAG - 12 MM T:3 SOLID OXORD BUCKLE (RB2543)	PCS	Net to net
14	METAL PARTS FOR BAG - 41 MM CALISTA PULLER	PCS	Net +1.00%
15	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTER LOGO - 3.5 MM LEG	PCS	Net +1.00%
16	METAL SLIDER # 5 METAL NON LOCK SLIDER OPEN BALE (MP260)	PCS	Net +1.00%
17	METAL TOP STOPPER # 5 GOLD (IP51)	PCS	Net +1.00%
18	HANGTAG	PCS	Net to net
19	MK BOOKLET	PCS	Net to net
20	QR LABEL	PCS	Net +1.00%
21	SENSOR TAG	PCS	Net +1.00%
22	TECH CARD	PCS	Net +1.00%
23	ADHESION PROMOTER - UA400H	KG	280.52*
24	EDGE PAINT SEMI GLOSSY - DAS660	KG	280.52*
25	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KG	Net +5.00%
26	NON RECYCLED TISSUE PAPER	KG	Net +1.00%
27	PE FOAM TUBE - 1 MM Thickness	KG	Net +1.00%

28	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG		Net +1.00%
29	PRIMER - DA550	KG		1122.08*
30	RECYCLED PE FOAM - 3 MM Thickness	KG		Net +1.00%
31	RECYCLED SNP PAPER	KG		Net +1.00%

\*Subject to 2% FOB value of export combining all the three together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	115 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00007253AM23
RA File Number	05AX04003607 AM23
Licence No and Date	0511018014/28/03/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.	
The case stands deferred for re-listing.	

Case No.	116 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000041AM24
RA File Number	05AX04003692 AM23
Licence No and Date	0511018163/06/04/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has	

requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

**EXPORT ITEM: PVC HAND BAG FOR WOMEN-TZ TOTE**

**Qty.:** 12000 PCS

**Imports:**

S No.	Description of input	UOM	Qty. recommended
1	SYNTHETIC PVC LEATHER - GSM 570 +/- 10%	SQM	Net + 5.00%
2	SYNTHETIC PVC LEATHER - GSM 993 +/- 10%	SQM	Net + 5.00%
3	COW SPLIT FINISHED LEATHER - 1.20 MM TO 1.60 MM Thickness	SQF	Net + 5.00%
4	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 120 +/- 10%	SQM	Net + 5.00%
5	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net + 5.00%
6	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 150 +/- 10%	SQM	Net + 5.00%
7	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net + 5.00%
8	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net + 5.00%
9	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net + 5.00%
10	METAL PARTS FOR BAG - 40MM FACET VERTICAL LOGO MK CHARM LOGO WITH BOMBE RING ON BACK	NOS	Net + 1.00%
11	METAL PARTS FOR BAG - 46MM CALISTA PULLER	NOS	Net + 1.00%



12	METAL PARTS FOR BAG - D RING 1.8 X 8 X 6MM CUT	NOS	Net + 1.00%
13	METAL PARTS FOR BAG - SOLID OXFORD BUCKLE 15MM T:4MM (LOGO ON RIGHT SIDE )	NOS	Net to net
14	METAL SLIDER # 5 COIL NON LOCK SLIDER OPEN BALE SNNL000025	NOS	Net + 1.00%
15	MK BOOKLET	NOS	Net to net
16	QR LABEL	NOS	Net to net
17	SENSOR TAG	NOS	Net + 1.00%
18	TECH CARD	NOS	Net + 1.00%
19	HANGTAG	NOS	Net + 1.00%
20	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KGS	Net + 5.00%
21	ADHESION PROMOTER - UA400H	KGS	59.67*
22	EDGE PAINT SEMI GLOSSY - DAS660	KGS	110.16*
23	NON RECYCLED TISSUE PAPER	KGS	Net to net
24	PE FOAM TUBE - 1 MM Thickness	KGS	Net + 1.00%
25	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KGS	Net + 1.00%
26	PRIMER - DA550	KGS	169.83*
27	RECYCLED SNP PAPER	KGS	Net to net
28	NYLON ZIPPER WITH NYLON TEETH	MTR	Net + 1.00%

\*Subject to 2% FOB value of export combining all the three together.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	117 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000042AM24
RA File Number	05AX04003693 AM23
Licence No and Date	0511018164/06/04/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

**EXPORT ITEM:** PVC HAND BAG FOR WOMEN-TZ TOTE

**Qty.:** 12000 PCS

**Imports:**

S. No.	Description of input	UOM	Qty. recommended
1	SYNTHETIC PU LEATHER - GSM 690 +/- 10%	SQM	Net+ 5.00%
2	SYNTHETIC PVC LEATHER - GSM 570 +/- 10%	SQM	Net+ 5.00%
3	SYNTHETIC PVC LEATHER - GSM 880 +/- 10%	SQM	Net+ 5.00%
4	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 120 +/- 10%	SQM	Net+ 5.00%
5	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net+ 5.00%
6	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net+ 5.00%

7	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net+ 5.00%
8	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net+ 5.00%
9	METAL PARTS FOR BAG - 40MM FACET VERTICAL LOGO MK CHARM LOGO WITH BOMBE RING ON BACK	NOS	Net+ 1.00%
10	METAL PARTS FOR BAG - 46MM CALISTA PULLER	NOS	Net+ 1.00%
11	METAL PARTS FOR BAG - D RING 1.8 X 8 X 6MM CUT	NOS	Net+ 1.00%
12	METAL PARTS FOR BAG - SOLID OXFORD BUCKLE 15MM T:4MM (LOGO ON RIGHT SIDE )	NOS	Net to net
13	METAL SLIDER # 5 COIL NON LOCK SLIDER OPEN BALE SNNL000025	NOS	Net+ 1.00%
14	MK BOOKLET	NOS	Net to net
15	HANGTAG	NOS	Net to net
16	QR LABEL	NOS	Net to net
17	SENSOR TAG	NOS	Net+ 1.00%
18	TECH CARD	NOS	Net+ 1.00%
19	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KGS	Net+ 5.00%
20	ADHESION PROMOTER - UA400H	KGS	79.56*
21	EDGE PAINT SEMI GLOSSY - DAS660	KGS	146.88*
22	NON RECYCLED TISSUE PAPER	KGS	Net to net

23	PE FOAM TUBE - 1 MM Thickness	KGS	Net+ 1.00%
24	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KGS	Net+ 1.00%
25	PRIMER - DA550	KGS	226.44*
26	RECYCLED SNP PAPER	KGS	Net to net
27	NYLON ZIPPER WITH NYLON TEETH	MTR	Net+ 1.00%
<p>*Subject to 2% FOB value of export combining three together.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	118 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000069AM24
RA File Number	07AX04000032 AM24
Licence No and Date	0711007299/10/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the application the applicant has mentioned waist of wide leg ladies trouser as 16.5 inches with bottom opening 13.50 inches. For such specifications, claim of 2.52 and 2.57 SQM per pc is not justified. Therefore, committee decided to ask the applicant to clarify and submit reply for above said information.</p> <p>The case stands deferred.</p>	

Case No.	119 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000071AM24
RA File Number	05AX04000007 AM24
Licence No and Date	0511018196/10/04/2023
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

**EXPORT ITEM: PVC HANDBAG FOR WOMEN - DANA SAFFIANO PVC TOTE**

**Qty.:** 20150 PCS

**Imports:**

S. No.	Description of input	UOM	Qty recommended
1	SYNTHETIC PVC LEATHER - GSM 1030 +/- 10%	SQM	Net +5.00%
2	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 110 +/- 10%	SQM	Net +5.00%
3	ADHESION PROMOTER - UA400H	KGS	102.77*
4	PRIMER - DA550	KGS	513.83*
5	EDGE PAINT SEMI GLOSSY - DAS660	KGS	328.85*
6	METAL PULLER- 10 MM ZIPPER PULLER	NOS	Net +1.00%
7	METAL PULLER- 8 MM ZIPPER PULLER	NOS	Net +1.00%
8	METAL PARTS FOR BAG - 12 MM SPADE RIVET	NOS	Net +1.00%
9	METAL SLIDER	NOS	Net +1.00%
10	METAL ZIPPER WITH METAL TEETH	MTR	Net +1.00%
11	CLEAR TRANSPARENT PVC SHEET OF 0.5MM - GSM 770 +/- 10%	KGS	Net +5.00%
12	RECYCLED BONTEX FIBRE PAPER - 0.40 MM Thickness	KGS	Net +5.00%
13	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KGS	Net +5.00%

14	100% NYLON WOVEN FABRIC FOR LINING - GSM 140 +/- 10%	SQM	Net +5.00%
15	100% NYLON WOVEN FABRIC FOR LINING - GSM 160 +/- 10%	SQM	Net +5.00%
16	MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10%	SQM	Net +1.00%
17	MICROFIBRE - HD FILLER NON WOVEN 0.8 MM Thickness- GSM 275 +/- 10%	SQM	Net +1.00%
18	MICROFIBRE - HD FILLER NON WOVEN 1 MM Thickness- GSM 330 +/- 10%	SQM	Net +1.00%
19	MICROFIBRE - HD FILLER NON WOVEN 1.20 MM Thickness- GSM 420 +/- 10%	SQM	Net +1.00%
20	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
21	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5.00%
22	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 50 +/- 10%	SQM	Net +5.00%
23	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5.00%
24	2 SIDES RECYCLE SPUNLACE NONWOVEN - 0.80 MM Thickness	SQM	Net +5.00%
25	POLYESTER WOVEN LABEL	NOS	Net to net
26	PAPER STICKER	NOS	Net to net
27	SENSOR TAG	NOS	Net +1.00%
28	PAPER TAG	NOS	Net to net

29	PE FOAM TUBE - 1 MM Thickness	KGS	Net +1.00%
30	PRINTED POLYBAG	NOS	As per packing policy
*Subject to 2% FOB value of export combining all the three together.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	120 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000072AM24
RA File Number	05AX04000009 AM24
Licence No and Date	0511018198/10/04/2023

#### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

#### **EXPORT ITEM: LEATHER HANDBAG FOR WOMEN - LG EW XBODY W WBG STRP LEATHER**

**Qty.:** 7504 PCS

#### **Imports:**

Sl No.	Description of input	UOM	Qty recommended
1	COW SPLIT FINISHED LEATHER 1.20 MM TO 1.60 MM Thickness	SQF	Net +5.00%
2	SYNTHETIC PU LEATHER - GSM 690 +/- 10%	SQM	Net +5.00%
3	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10%	SQM	Net +5.00%
4	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTERS	NOS	Net +1.00%
5	METAL PARTS FOR BAG - 12 MM SQUARE SECTION D-RING	NOS	Net +1.00%

6	METAL PARTS FOR BAG - 15 MM G:3.2 MM GREENWICH DOG CLIP	NOS	Net +1.00%
7	METAL PARTS FOR BAG - 35 MM TH:4 MM ATHLEISURE RECTANGLE RING	NOS	Net +1.00%
8	METAL PARTS FOR BAG - 35 MM TH:4 MM ATHLEISURE SLIDER	NOS	Net +1.00%
9	METAL PARTS FOR BAG - 41 MM CALISTA PULLER	NOS	Net +1.00%
10	NYLON ZIPPER WITH METAL TEETH	MTR	Net +1.00%
11	METAL SLIDER # 5 METAL NON LOCK SLIDER OPEN BALE (mp260)	NOS	Net +1.00%
12	METAL TOP STOPPER #5 GOLD TOP STOP (IP51)	NOS	Net +1.00%
13	METAL BOTTOM STOPPER #5 BSC - CLAW TYPE BOTTOM STOP (ip51)	NOS	Net +1.00%
14	POLY COTTON WEBBING	MTR	Net +1.00%
15	PAPER BOX FOR PACKING	NOS	As per packing policy
16	MK BOOKLET	NOS	Net to net
17	TECH CARD	NOS	Net +1.00%
18	HANGTAG	NOS	Net to net
19	QR LABEL	NOS	Net +1.00%
20	RECYCLED SNP PAPER	KGS	Net +1.00%
21	NON RECYCLED TISSUE PAPER	KGS	Net +1.00%
22	SENSOR TAG	NOS	Net +1.00%
23	100% NYLON WOVEN FABRIC FOR LINING - GSM	SQM	Net +5.00%



	75 +/- 10%		
24	SYNTHETIC PVC LEATHER - GSM 646 +/- 10%	SQM	Net +5.00%
25	SYNTHETIC PVC LEATHER - GSM 570 +/- 10%	SQM	Net +5.00%
26	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10%	SQM	Net +5.00%
27	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10%	SQM	Net +5.00%
28	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5.00%
29	LEATHER BOARD - 0.4 MM TO 2.00 MM Thickness	KGS	Net +5.00%
30	PE FOAM TUBE - 1 MM Thickness	KGS	Net +1.00%
31	RECYCLED PE FOAM - 3 MM Thickness	KGS	Net +1.00%
32	ADHESION PROMOTER - UA400H	KGS	38.27*
33	PRIMER - DA550	KGS	153.08*
34	EDGE PAINT SEMI GLOSSY - DAS660	KGS	38.27*
35	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KGS	Net +1.00%
*Subject to 2% FOB value of Export combining all the three together.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	121 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000074AM24

RA File Number	07AX04000031 AM24			
Licence No and Date	0711007306/10/04/2023			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Wide Leg Trouser  (Style No.WS33X002)  Made of 52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	7410  NOS.	52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	16672.50  SQM
2	Ladies Wide Leg Trouser  (Style No.WS33X002)  Made of 52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	5985  NOS.	52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	13466.25  SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	122 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000082AM24
RA File Number	32AX04000007 AM24
Licence No and Date	3211004695/10/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p>	

The case stands deferred for re-listing.

Case No.	123 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000108AM24
RA File Number	08AX04000015 AM24
Licence No and Date	0811007838/11/04/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	<p>PROTECTIVE INDUSTRIAL WEAR - F5252 TACTICAL MENS PANT CANVAS</p> <p>Made out of 65% Polyester 35% Cotton Peace Dyed Woven Fabric With Durable Water Repellant Finish. Readymade Garment</p>	<p>10000</p> <p>PCS</p>	<p>FAB4063, 65% POLYESTER 35% COTTON CANVAS 288G 152CM CW</p> <p>Woven Fabric Construction Weave: CANVAS Dyed: Peace Finish: Durable Oil and Water Repellant Finish.</p>	<p>25000</p> <p>SQM</p>

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	124 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000109AM24
RA File Number	08AX04000014 AM24
Licence No and Date	0811007839/11/04/2023

## Norms Committee Decision:

The firm intends to export Men's Pant and sought qty of fabric@ 3.40 Sq mtrs/pc. The CAD submitted is @ 3.80 Sq mtrs/pc with 88.67% efficiency. The firm has not provided measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the measurement sheet for the export item.

The case stands deferred for re-listing.

Case No.	125 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000133AM24
RA File Number	05AX04000062 AM24
Licence No and Date	0511018238/12/04/2023

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred for re-listing.

Case No.	126 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	LUNA APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000144AM24
RA File Number	02AX04000013 AM24
Licence No and Date	0211004196/12/04/2023

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred for re-listing.

Case No.	127 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000161AM24
RA File Number	05AX04000019 AM24
Licence No and Date	0511018280/13/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	128 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000162AM24
RA File Number	05AX04000041 AM24
Licence No and Date	0511018281/13/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	129 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000163AM24
RA File Number	05AX04000089 AM24

Licence No and Date	0511018282/13/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided measurement chart of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	130 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	VENUS SAFETY & HEALTH PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000187AM24
RA File Number	03AX04001134 AM23
Licence No and Date	0311022809/13/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm was asked to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Manufacturing process and stage wise wastage.</li> <li>2. Role of each input and the export product with images wherever applicable.</li> <li>3. A brief Write up of the product and its significance.</li> </ol> <p>The committee noted that Specific point wise reply is not submitted. Therefore, committee decided to ask the applicant to clarify and submit point wise reply for above said information.</p> <p>The case stands deferred.</p>	

Case No.	131 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000206AM24
RA File Number	07AX04000053 AM24
Licence No and Date	0711007352/17/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p>	

The case stands deferred for re-listing.

Case No.	132 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	KAMIL LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000221AM24
RA File Number	04AX04000004 AM24
Licence No and Date	0411005236/17/04/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	SHEEP FINISHED LEATHER (Relevant origin, quality and thickness)	56580 SQF	WETBLUE SHEEP SKINS SKINS (Relevant origin, quality and thickness)	65067 Sq. Ft.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	133 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	KAMIL LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000222AM24
RA File Number	04AX04000005 AM24
Licence No and Date	0411005237/17/04/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	SHEEP FINISHED LEATHER (Relevant origin, quality and thickness)	126209.48 SQF	WETBLUE SHEEP SKINS (Relevant origin, quality and thickness)	145140.90 Sq. Ft.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	134 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000224AM24
RA File Number	04AX04000014 AM24
Licence No and Date	0411005239/17/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decide that firm may be asked to furnish the following information:</p> <ol style="list-style-type: none"> <li>1. Specification with specific name of all import items, indicating function &amp; location in the shoe.</li> <li>2. Indigenous items to use in making shoe and accordingly to fill 4 E annexure.</li> <li>3. Complete calculation for the requirement of inputs, comparing in tabular form with respective SION (G-14) fixed in Hand Book of procedure Vol. II. If, additional items, is required, then to give justification for the same in table.</li> <li>4. Item no; 10 to 19, 21 to 31(size of paper) to be specified in detail, giving photographs etc., and thickness/ width/ diameter etc. of items where UOM in Yard/meter.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	135 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	ALPINE FIBC PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000237AM24
RA File Number	08AX04000078 AM24
Licence No and Date	0811007871/17/04/2023
Norms Committee Decision:	



The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Flexible intermediate Bulk Containers Attachment Bag Net Content in the export product 504000 KGS of Polypropylene Granules, 12000 KGS of UV Stabilizer master batch and 84000 KGS of Articles made of LDPE/LLDPE	600000 KGS	Polypropylene Granules	564480 KGS
			U.V. Stabilizer Master Batch (containing not more than 20% UV Stabilizer)	12000 KGS
			Articles made of LLDPE/LDPE(Film)	88200 KGS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	136 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	UVIRAJ GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000244AM24
RA File Number	06AX04000377 AM23
Licence No and Date	0611001968/17/04/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD, Image and measurement chart of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, laymarker, sketch and measurement sheet for the each export item.

The case stands deferred for re-listing.

Case No.	137 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000395AM24

RA File Number	05AX04000225 AM24
Licence No and Date	0511018499/25/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided measurement chart of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	138 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000408AM24
RA File Number	06AX04000031 AM24
Licence No and Date	0611001992/25/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decide that firm may be asked to furnish the following information:</p> <ol style="list-style-type: none"> <li>1. Complete specification (Origin etc.) with a thickness of Import item Finished Leather.</li> <li>2. CAD/CAM of the export item with efficiency and calculation for the requirement of leather for the manufacture of the Export item.</li> <li>3. Drawing design of Export Item, indicating whether Synthetic Lining will be used separately from indigenous source or not.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	139 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000419AM24
RA File Number	05AX04000195 AM24
Licence No and Date	0511018538/26/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for. GSM should be matched in both the import and export items.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	140 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	BUYING CONCEPTS
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000438AM24
RA File Number	05AX04000140 AM24
Licence No and Date	0511018545/27/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD, Image and measurement chart of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, laymarker, sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	141 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	EDCONS EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000457AM24
RA File Number	02AX04000055 AM24
Licence No and Date	0211004307/27/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examination and furnishing comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	142 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000470AM24
RA File Number	05AX04000226 AM24
Licence No and Date	0511018581/28/04/2023
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD, Image and measurement chart of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, laymarker, sketch and measurement sheet for the each export item.

The case stands deferred for re-listing.

Case No.	143 / NC/5/MEET/Jun/202324/7
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000476AM24
RA File Number	05AX04000260 AM24
Licence No and Date	0511018585/28/04/2023

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, based on recommendation of technical authority, the Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Bustier Made Of 95% Polyester 5% Elastane Dyed Knitted Fabric GSM 400 (+/-10%) Style No. 5328	1652 NOS.	95% Polyester 5% Elastane Dyed Knitted Fabric GSM 400 (+/-10%)	1239 SQM
2	Ladies Sweat Shirt Made Of 57% Cotton 41% Polyester 2% Elastane Dyed Knitted Fabric GSM 290+/-10% (Body) With 100% Cotton Dyed Knitted Fabric GSM 330+/-10% (Rib, Neck, Bottom And Cuffs) Style No. 200056	1305 NOS.	57% Cotton 41% Polyester 2% Elastane Dyed Knitted Fabric GSM 290 (+/-10%)	2480 SQM
			100% Cotton Dyed Knitted Fabric GSM 330 (+/-10%)	587 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	144 / NC/5/MEET/Jun/202324/7
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Case Status	Case Deferred
Party Name	MAYUR UNIQUOTERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000477AM24
RA File Number	13AX04000016 AM24
Licence No and Date	1311001917/28/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of the “Net content of input in export product together with manufacturing process and stage wise wastage”. Now, the firm has also not submitted the above said information. Therefore Committee decided to ask the firm to furnish proper/legible documents for the following:</p> <ol style="list-style-type: none"> <li>1. Net content of input in export product together with manufacturing process and stage wise wastage.</li> <li>2. Requirement of inputs per Pc of export product in kgs and SQM.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	145 / NC/5/MEET/Jun/202324/7
Case Status	Case Deferred
Party Name	GOLDEN SEAMS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Jun/ 202324/ 7 and 14/06/2023
HQ File Number	HQRNORM APPLY 00000494AM24
RA File Number	07AX04000121 AM24
Licence No and Date	0711007443/30/04/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD, Image and measurement chart of export items, so, it is not possible to work out the requirement of inputs for the export items. Therefore the committee decided that the firm may be asked to submit the CAD, laymarker, sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	